

ORISSA HIGH COURT

CASES REGISTERED REPORT AS ON :20/06/2025

SL	FILING NO/CASE NO	NAME OF PETNR./APPEL	COUNSEL FOR PETNR./APPEL	PS CASE/ LOWER COURT CASE /DISTRICT
1	D-ARBP/21469/2025 ARBP/51/2025	JINDAL STAINLESS LTD. VS AMBER FURNACE ENGINEERING,MUMBAI	ANUPAM DASH VS	// (//
2	D-BLAPL/18180/2025 BLAPL/6323/2025	KUMARMANI DASH VS STATE OF ODISHA	BIJAYA KUMAR RAGADA VS	SASON /142 /2025 J.M.F.C.(II),SAMBALPUR(Sambalpur) GR/0000491/2025
3	D-BLAPL/18054/2025 BLAPL/6324/2025	CHANDU@CHANDAN MALLICK VS STATE OF ODISHA	SAROJ KUMAR PADHI VS	PIPLI /398 /2024 J.M.F.C.,PIPLI(Puri) GR/0000699/2024
4	D-BLAPL/18153/2025 BLAPL/6325/2025	JUBULA BEHERA VS STATE OF ODISHA	SUSHANTA HARICHANDAN VS	/ /0 SPECIAL JUDGE, CUTTACK(Cuttack) 2(A)CC/0000055/2025
5	D-BLAPL/18184/2025 BLAPL/6326/2025	KALI CHARAN PARIDA VS STATE OF ODISHA	PANCHANAN PANIGRAHI VS	PARJANG /253 /2025 J.M.F.C.,PARJANG(Dhenkanal) GR/0000310/2025
6	D-BLAPL/18186/2025 BLAPL/6327/2025	SRIKANT MUNDA VS STATE OF ODISHA	BIJAYA KUMAR RAGADA VS	SAMBALPUR TOWN /94 /2025 S.D.J.M.,SAMBALPUR(Sambalpur) GR/0000670/2025
7	D-BLAPL/18187/2025 BLAPL/6328/2025	LAXMAN BAG VS STATE OF ODISHA	BIJAY KUMAR BEHERA VS	KOMNA PS /156 /2013 J.M.F.C.,KOMNA(Nuapada) GR/0000450/2013
8	D-BLAPL/18053/2025 BLAPL/6329/2025	JULI PRADHAN VS STATE OF ODISHA	TUSHAR KANTA NAYAK VS	MUNIGUDA /115 /2025 CIVIL JUDGE(J.D.)-CUM-J.M.F.C.,MUNIGUDA GR/0000211/2025
9	D-BLAPL/18189/2025 BLAPL/6330/2025	KUNMUN @ BISWARANJAN PUHAN VS STATE OF ODISHA	SK. ZAFARULLA VS	SORO /162 /2025 J.M.F.C.,SORO(Baleshwar) CT/0000289/2025
10	D-BLAPL/18193/2025 BLAPL/6331/2025	LAXMI TANDI @ LAKHI VS STATE OF ODISHA	SATYA NARAYAN MISHRA 4 VS	BODEN /85 /2025 J.M.F.C.,BODEN(Nuapada) CT/0000083/2025
11	D-BLAPL/18162/2025 BLAPL/6332/2025	KRUSHNA @ KRISHNA NAG VS STATE OF ODISHA	KIRTAN DANG VS	SPL.TASK FORCE /22 /2024 SPECIAL JUDGE,DEOGARH(Debagarh) Spl/0000026/2024

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12	D-BLAPL/18164/2025 BLAPL/6333/2025	SUMANTA SAHOO VS STATE OF ODISHA	PRADEEP KUMAR DASH VS	BALIMI /69 /2025 S.D.J.M.,HINDOL(Dhenkanal) GR/0000259/2025
13	D-BLAPL/18166/2025 BLAPL/6334/2025	ARUNA NAYAK VS STATE OF ODISHA	RABINDRA KUMAR MISHRA VS	PURI TOWN /150 /2025 S.D.J.M.,PURI(Puri) GR/0000418/2025
14	D-BLAPL/18076/2025 BLAPL/6335/2025	SURYA KANTA ROUSTRAY @ BAJA VS STATE OF ODISHA	SIDHARTHA DAS VS	CHHEND /97 /2025 S.D.J.M.,PANPOSH(Sundargarh) GR/0000945/2025
15	D-BLAPL/18168/2025 BLAPL/6336/2025	LAXMAN SAHU VS STATE OF ODISHA	PANCHANAN PANIGRAHI VS	BANARAPAL /64 /2025 CIVIL JUDGE (J.D.)-CUM-JMFC,BANAR GR/0000131/2025
16	D-BLAPL/17635/2025 BLAPL/6337/2025	SWAGATIKA ROUT VS STATE OF ODISHA	DEEPAK KU SAHOO VS	BONTH /171 /2024 S.D.J.M.,BHADRAK(Bhadrak) GR/0002544/2024
17	D-BLAPL/17810/2025 BLAPL/6338/2025	KESHAB GOUDA @ GOUDA KESHAB BHAI KISHAN VS STATE OF ODISHA	PRIYA RANJAN SINGH VS	CYBER CRIME AND ECO. OFFENCE, CU J.M.F.C,CUTTACK(Cuttack) GR/0000078/2025
18	D-BLAPL/18170/2025 BLAPL/6339/2025	ARJUN SINGH @ AKSHAYA SINGH VS STATE OF ODISHA	BHARAT BHUSAN ROUSTRAY VS	BRAHMANITARANG /22 /2025 2ND A.D.J.,ROURKELA(Sundargarh) ST/0000090/2025
19	D-BLAPL/18194/2025 BLAPL/6340/2025	SUKANTIN PATEL VS STATE OF ODISHA	PRASANTA KUMAR ROUSTRAY VS	NAWAPARA /107 /2025 SPECIAL JUDGE,NAWAPARA(Nuapada) SA/0000017/2025
20	D-BLAPL/17839/2025 BLAPL/6341/2025	PURNA CHANDRA SAHOO VS STATE OF ODISHA	NARENDRA KUMAR LENKA VS	NAYAGARH SADAR /142 /2025 S.D.J.M. CIVIL JUDGE (JD),NAYAGARH GR/0000635/2025
21	D-BLAPL/17855/2025 BLAPL/6342/2025	BHAKTI BINOD BEHERA VS UNION OF INDIA	CHITTA RANJAN KANUNGO VS	/ /0 SPECIAL JUDGE (CBI-I -CUM-PMLA),BH RC/0000005/2025
22	D-BLAPL/18195/2025 BLAPL/6343/2025	P. DEVID DIGAL VS STATE OF ODISHA	SURYAKANTA DWIBEDI VS	CYBER CRIME AND ECONOMIC OFFEN S.D.J.M-ADDL. CIVIL JUDGE (JD),PHUL CT/0000446/2025
23	D-BLAPL/18175/2025	IRFAN SEKH @ CHHOTU	BIJAYA KUMAR RAGADA	DHANUPALI /84 /2025

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	BLAPL/6344/2025	VS STATE OF ODISHA	VS	S.D.J.M.,SAMBALPUR(Sambalpur) GR/0000659/2025
24	D-BLAPL/17861/2025 BLAPL/6345/2025	RATAN PENTHIA VS STATE OF ODISHA	AMIT KUMAR SAHU VS	BORIGUMMA /198 /2024 AD-HOC A.D.J.(FTSC),JEYPORE(Koraput) CT/000010/2025
25	D-BLAPL/18177/2025 BLAPL/6346/2025	NARAYANA MAHANANDA VS STATE OF ODISHA	BIJAYA KUMAR RAGADA VS	/ /0 SPL.JUDGE SAMBALPUR(Sambalpur) TR/000064/2025
26	D-BLAPL/17869/2025 BLAPL/6347/2025	BISHWAMBER KHARSEL @ BISHWAMBHAR KHARSAL VS STATE OF ODISHA	MANASI MOHAPATRA VS	CYBER CRIME AND ECO. OFFENCE, CU J.M.F.C,CUTTACK(Cuttack) GR/0000402/2025
27	D-BLAPL/18204/2025 BLAPL/6348/2025	SUKUR MALLIK VS STATE OF ODISHA	JAJATI KESHARI KHUNTIA VS	BASTA /145 /2025 J.M.F.C.,BASTA(Baleshwar) CT/0000348/2025
28	D-BLAPL/18179/2025 BLAPL/6349/2025	GEMBALI CHANDAN KUMAR @ G.CHANDAN KUMAR VS STATE OF ODISHA	PANCHANAN PANIGRAHI VS	K.SINGHPUR /39 /2025 S.D.J.M. CIVIL JUDGE (JD),RAYGADA(R GR/0000337/2025
29	D-BLAPL/17870/2025 BLAPL/6350/2025	BIJAYA KUMAR MEHER VS STATE OF ODISHA	MANASI MOHAPATRA VS	CYBER CRIME AND ECO. OFFENCE, CU J.M.F.C,CUTTACK(Cuttack) GR/0000402/2025
30	D-BLAPL/18031/2025 BLAPL/6351/2025	AJAYA KUMAR NAIK @ NAYAK VS STATE OF ODISHA	BRUNDABAN ROUT VS	BHARATPUR PS /382 /2024 2ND A.D.J.-CUM-SPL. JUDGE,BHUBANE TR/0000318/2024
31	D-BLAPL/18208/2025 BLAPL/6352/2025	SILU @ MANOJ KUMAR BEHERA VS STATE OF ODISHA	GYANA RANJAN MOHANTY VS	AIR FIELD P.S. /105 /2025 J.M.F.C.,BHUBANESWAR(Khordha) CT/0000266/2025
32	D-BLAPL/17847/2025 BLAPL/6353/2025	SEDENGA HEMBRAM VS STATE OF ODISHA	PRADIPTA BEURA VS	GURUDIJHATIA /76 /2025 S.D.J.M.-CIVIL JUDGE (JD),ATHGARH(C CT/0000264/2025
33	D-BLAPL/17903/2025 BLAPL/6354/2025	MANISH KUMAR CHOURASIA VS STATE OF ODISHA	RAJIV KUMAR MAHANTA VS	BARBIL /78 /2025 J.M.F.C.-CIVIL JUDGE (JD),BARBIL(Ken GR/0000253/2025
34	D-BLAPL/18090/2025 BLAPL/6355/2025	DEBEN KHARA @ KANA @ DEBENDRA KHARA VS	SANGRAM KESHARI ROUT VS	MACHHKUND /127 /2023 SPECIAL JUDGE,KORAPUT(Koraput)

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35	D-BLAPL/14819/2025 BLAPL/6356/2025	STATE OF ODISHA CHATRUBHUJA BHOI VS STATE OF ODISHA	JUGALA KISHORE PANDA VS	TR/0000117/2023 / /0 SPECIAL JUDGE,BAUDH(Baudh) 2(A)CC/0000016/2025
36	D-BLAPL/18139/2025 BLAPL/6357/2025	STATE OF ODISHA KRUSHNA CHANDRA BEHERA @ MALINGA VS STATE OF ODISHA	PARTHA SARATHI DAS VS	POLASARA PS /342 /2025 J.M.F.C.,POLSARA(Ganjam) GR/0000341/2025
37	D-BLAPL/18220/2025 BLAPL/6358/2025	STATE OF ODISHA MADAN MAHANANDA VS STATE OF ODISHA	PRASANTA KUMAR ROURTRAY VS	BARGARH RURAL /83 /2025 SPECIAL JUDGE (POCSO), BARGARH(B Spl/0000017/2025
38	D-BLAPL/15971/2025 BLAPL/6359/2025	STATE OF ODISHA ULLA @ JAGA BEHERA VS STATE OF ODISHA	OM PRAKASH SARAN VS	KAMAKHYANAGAR /493 /2024 S.D.J.M.-CIVIL JUDGE (JD),KAMAKSHY GR/0000931/2024
39	D-BLAPL/17657/2025 BLAPL/6360/2025	STATE OF ODISHA SANTU @ SANTA @ SANTOSH NAIK VS STATE OF ODISHA	BABITA DASH VS	TALCHER TOWN /419 /2025 SPECIAL JUDGE,TALCHER(Anugul) Spl/0000003/2025
40	D-BLAPL/18221/2025 BLAPL/6361/2025	STATE OF ODISHA BIRENDRA SEUL @ MOTU VS STATE OF ODISHA	SWARAJ PATEL VS	DHARUADIHI /174 /2024 J.M.F.C., (R), SUNDARGARH(Sundargarh) GR/0000500/2024
41	D-BLAPL/17664/2025 BLAPL/6362/2025	STATE OF ODISHA SANJAYA KUMAR SHARMA VS STATE OF ODISHA	BAISHNAB CHARAN PATRA VS	CYBER CRIME AND ECO. OFFENCE, CU A.D.J.,ANGUL(Anugul) CT/0000361/2025
42	D-BLAPL/17815/2025 BLAPL/6363/2025	STATE OF ODISHA BIRENDRA SEUL @ MOTU VS STATE OF ODISHA	SWARAJ PATEL VS	LEPHRIPADA /66 /2025 S.D.J.M.-CIVIL JUDGE (SD),SUNDERGARH GR/0000404/2025
43	D-BLAPL/17799/2025 BLAPL/6364/2025	STATE OF ODISHA RAJENDRA PASWAN VS STATE OF ODISHA	DEBASNAN DAS VS	BARBIL /39 /2025 J.M.F.C.-CIVIL JUDGE (JD),BARBIL(Kend GR/0000100/2025
44	D-BLAPL/17902/2025 BLAPL/6365/2025	STATE OF ODISHA MUNA ANSARI VS STATE OF ODISHA	PARTHA SARATHI DAS VS	KANJIPANI /16 /2023 DISTRICT & SESSIONS JUDGE,KEONJH ST/0000076/2023
45	D-BLAPL/18229/2025 BLAPL/6366/2025	STATE OF ODISHA SATYAJIT SIDHARTH BARIK VS STATE OF ODISHA	RASHMI RANJAN DAS VS	CYBER CRIME AND ECONOMIC OFFEN J.M.F.C.,KEONJHAR(Kendujhar) GR/0000274/2025

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46	D-BLAPL/18233/2025 BLAPL/6367/2025	SANJAYA @ SANJAY RAY VS STATE OF ODISHA	DEEPAK KU SAHOO VS	MATHILI /129 /2020 SPECIAL JUDGE,MALKANGIRI(Malkang TR/0000098/2020
47	D-BLAPL/18155/2025 BLAPL/6368/2025	BALI KIRSANI @ GURU VS STATE OF ODISHA	ASIT KUMAR JENA VS	KALIMELA /39 /2024 SPECIAL JUDGE,MALKANGIRI(Malkang Spl/0000027/2024
48	D-BLAPL/18048/2025 BLAPL/6369/2025	TUSHAR BARLA VS STATE OF ODISHA	UMA SHANKAR PATEL VS	SUNDARGARH SADAR /167 /2025 S.D.J.M.-CIVIL JUDGE (SD),SUNDERGARH GR/0000697/2025
49	D-BLAPL/16678/2025 BLAPL/6370/2025	PRAHALLADA JENA VS STATE OF ODISHA	HEMENDRA SAMAL VS	TANGI /245 /2024 SPECIAL JUDGE (POCSO), CUTTACK(Cu Spl/0000201/2024
50	D-BLAPL/18210/2025 BLAPL/6371/2025	RADDY AMAL RAJ @ AKHIL VS STATE OF ODISHA	KRISHNA CHANDRA SAHU VS	RAYAGADA TOWN /85 /2025 SPECIAL JUDGE,RAYAGADA(Rayagada) TR/0000011/2025
51	D-BLAPL/17311/2025 BLAPL/6372/2025	LALIT MOHAN PRADHAN VS STATE OF ODISHA	ALOK KUMAR MOHAPATRA VS	RAMBHA (KHALLIKOTE) /687 /2023 J.M.F.C-ADDL.CIVIL JUDGE (JD),KHALLIKOTE GR/0001844/2023
52	D-BLAPL/18080/2025 BLAPL/6373/2025	ENJA@ANJIA SABAR VS STATE OF ODISHA	BHAGABAN SARANGI VS	PATTAPUR (ASKA) /122 /2023 3RD A.D.J.-CUM-SPL.JUDGE, BERHAMPUR Spl/0000014/2023
53	D-BLAPL/18085/2025 BLAPL/6374/2025	MITU @ DURYODHAN BEHERA VS STATE OF ODISHA	DEEPAK KU SAHOO VS	PATKURA /71 /2025 S.D.J.M.,KENDRAPARA(Kendrapara) GR/0000880/2025
54	D-BLAPL/18134/2025 BLAPL/6375/2025	SUBUDHI SAHU VS STATE OF ODISHA	AMITAV TRIPATHY VS	GOCHHAPADA /134 /2024 SPECIAL JUDGE, PHULBANI(Kandhamal) Spl/0000132/2024
55	D-BLAPL/18222/2025 BLAPL/6376/2025	SONU @ AMIT KHATUA VS STATE OF ODISHA	BIKRAM KESHARI RAJ VS	BAIDESWAR /74 /2025 S.D.J.M.-CIVIL JUDGE (JD),BANKI(Cuttack) GR/0000208/2025
56	D-BLAPL/18227/2025 BLAPL/6377/2025	ASHOK PRADHAN @ DEEPAK PRADHAN VS STATE OF ODISHA	SANJAY KUMAR PRADHAN VS	KABISURYANAGAR /242 /2025 J.M.F.C.,KABISURYANAGAR(Ganjam) GR/0000240/2025
57	D-BLAPL/16557/2025	NIRANJAN PATTAJOSHI @ NIRANJAN PATTJOSHI @ KAMU	SANJIT MISHRA	SPECIAL CRIME UNIT /14 /2023

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	BLAPL/6378/2025	VS STATE OF ODISHA	VS	3RD A.D.J., BHUBANESWAR(Khordha) TR/0000576/2023
58	D-BLAPL/18277/2025 BLAPL/6379/2025	SANAK MAHALIK VS STATE OF ODISHA	SURYA KANTA PRADHAN VS	BOUDH /309 /2022 SPECIAL JUDGE,BAUDH(Baudh) Spl/0000049/2022
59	D-BLAPL/18119/2025 BLAPL/6380/2025	KANHU CHARAN SAHU VS STATE OF ODISHA	PARTHA SARATHI DAS VS	POLASARA PS /7 /2010 J.M.F.C.,POLSARA(Ganjam) GR/0000028/2010
60	D-BLAPL/18126/2025 BLAPL/6381/2025	SUKADEBA DAS VS STATE OF ODISHA	SUBHALATA PRIYADARSINI VS	KHALLIKOTE /454 /2025 J.M.F.C-ADDL.CIVIL JUDGE (JD),KHALI GR/0001208/2025
61	D-BLAPL/17175/2025 BLAPL/6382/2025	UTTAM KUMAR SINGH VS STATE OF ODISHA	KISHORE KUMAR MISHRA VS	BHANJANAGAR /584 /2025 SPECIAL JUDGE,BHANJANAGAR(Ganjam) Spl/0000049/2025
62	D-BLAPL/17516/2025 BLAPL/6383/2025	RATIKANTA BEHERA VS STATE OF ODISHA	SUKANTA KUMAR NAYAK VS	RAJKANIKA /288 /2024 J.M.F.C,AUL(Kendrapara) GR/0000688/2024
63	D-BLAPL/17177/2025 BLAPL/6384/2025	RAJU SANKAR VS STATE OF ODISHA	KISHORE KUMAR MISHRA VS	BHANJANAGAR /584 /2025 SPECIAL JUDGE,BHANJANAGAR(Ganjam) Spl/0000049/2025
64	D-BLAPL/18287/2025 BLAPL/6385/2025	BHRAMARBAR DANDASENA @ BHAMARA DANDASENA VS STATE OF ODISHA	BAIJAYANTI MOHANTY VS	K.NUAGOAN /93 /2025 SPECIAL JUDGE,BALLIGUDA(Kandhamal) Spl/0000111/2025
65	D-BLAPL/18270/2025 BLAPL/6386/2025	KANHU @ KANHU DIGAL @ JAGAMOHAN DIGAL VS STATE OF ODISHA	SITIKANT MISHRA VS	PHULBANI TOWN /219 /2024 A.D.J,PHULBANI(Kandhamal) ST/0000020/2025
66	D-BLAPL/18348/2025 BLAPL/6387/2025	ASIT KUMAR PATTANAYAK VS STATE OF ODISHA(VIG.)	PUSPAMITRA MOHAPATRA VS	ROURKELA VIGILANCE /8 /2025 SPL.JUDGE (VIG), SUNDERGARH(Sundergarh) GR/0000007/2025
67	D-BLAPL/17472/2025 BLAPL/6388/2025	BULU BEHERA VS STATE OF ODISHA	MANDAKINI PANDA VS	SEMILLIGUDA /180 /2023 SPECIAL JUDGE,KORAPUT(Koraput) TR/0000148/2023
68	D-BLAPL/17601/2025 BLAPL/6389/2025	DEEPAK KUMAR BHOI @ DEEPAK BHOI VS	ACHYUTANANDA PATTANAIAK VS	BANARAPAL /171 /2025 CIVIL JUDGE (J.D.)-CUM-JMFC,BANARAPAL

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69	D-BLAPL/18365/2025 BLAPL/6390/2025	STATE OF ODISHA SUNIL KUMAR @ SUNIL KUMAR BISHNOI VS	MANOJ PANIGRAHI VS	GR/0000366/2025 JAJPUR ROAD /321 /2025 J.M.F.C.,JAJPUR ROAD(Jajapur) CT/0000815/2025
70	D-BLAPL/18268/2025 BLAPL/6391/2025	STATE OF ODISHA SAURI MOHANTY VS	AMITAV TRIPATHY VS	FATEGARH /61 /2025 J.M.F.C.,BHAPUR(Nayagarh) GR/0000059/2025
71	D-BLAPL/17473/2025 BLAPL/6392/2025	STATE OF ODISHA MILAN SAHA VS	KIRTAN DANG VS	PATNAGARH /324 /2024 A.D.J,PATNAGARH(Balangir) SC/0000009/2025
72	D-BLAPL/18046/2025 BLAPL/6393/2025	STATE OF ODISHA VIJAY KUMAR NAMDEV JADHAV VS	UMA SHANKAR PATEL VS	RAJGANGPUR /54 /2025 J.M.F.C.,RAJGANGPUR(Sundargarh) GR/0000108/2025
73	D-BLAPL/17907/2025 BLAPL/6394/2025	STATE OF ODISHA ASISH KUMAR JENA VS	SAGARIKA SAHOO VS	LALBAG /118 /2025 S.D.J.M.,CUTTACK SADAR(Cuttack) GR/0000252/2025
74	D-BLAPL/18272/2025 BLAPL/6395/2025	STATE OF ODISHA DURBASA CHOUHAN VS	UMA SHANKAR PATEL VS	HEMGIR /192 /2025 J.M.F.C,HEMGIR(Sundargarh) GR/0000188/2025
75	D-BLAPL/18192/2025 BLAPL/6396/2025	STATE OF ODISHA BIRANCHI NAYAK VS	SATYA NARAYAN MISHRA 4 VS	BHAWANIPATNA TOWN /139 /2025 S.D.J.M.-CIVIL JUDGE (JD),BHAWANIPATNA CT/0000344/2025
76	D-BLAPL/18250/2025 BLAPL/6397/2025	STATE OF ODISHA DHANA @ DHANUDHAR PUJARI VS	RAJIB LOCHAN PATTNAIK VS	PADWA /47 /2023 SPECIAL JUDGE,KORAPUT(Koraput) TR/0000043/2023
77	D-BLAPL/18279/2025 BLAPL/6398/2025	STATE OF ODISHA JAYANTI BARAL @ SWAIN VS	DEBANAN DAS VS	PARADEEP LOCK /51 /2024 SPECIAL JUDGE(POCSO), JAGATSINGHPUR Spl/0000045/2024
78	D-CMAPL/21275/2025 CMAPL/174/2025	STATE OF ODISHA KALPANA DAS VS	ADV VS	// ()
79	D-CMAPL/20336/2025 CMAPL/175/2025	MADHABANANDA DASH PURANDAR BISWAL VS KUNI KRUSHNA BISWAL	ADV. VS	// () //

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80	D-CMP/21707/2025 CMP/907/2025	PANCHANAN ROUL VS GOVT. OF ODISHA	SUKANTA KUMAR NAYAK VS	// DISTRICT & SESSIONS JUDGE,BHADRA Fao/0000092/2023
81	D-CMP/22657/2025 CMP/908/2025	PRADIPTA ROUT VS RABINDRA ROUT	BIKRAM KESHARI BAL VS	// A.D.J.,SALIPUR(Cuttack) Fao/0000010/2024
82	D-CMP/20398/2025 CMP/909/2025	BHARATI BHUSAN RATH VS SASI BHUSAN RATH	BIKRAM RATH VS	// CIVIL JUDGE (SD),PURI(Puri) CS/0000095/2023
83	D-CMP/23144/2025 CMP/910/2025	SUSANT KUMAR @ LITA @ LITU SAHOO VS SANTILATA SAHOO	UMA CHARAN MISHRA VS	// CIVIL JUDGE (JD),BHADRAK(Bhadrak) CMA/0000050/2024
84	D-CMP/24571/2025 CMP/911/2025	PRANATIBALA MARTHY VS SANJAY KUMAR SAHOO	RAJJEET ROY VS	// CIVIL JUDGE (SD),BHUBANESWAR(Kh CS/0001069/2022
85	D-CONTC/19980/2025 CONTC/2579/2025	BHAGMAT MARNDI VS SIDHARTHA DAS,IAS	ADV. VS	// () //
86	D-CONTC/20042/2025 CONTC/2580/2025	MALAYA KUMURA VS GENDRA KUJUR,DIST. EDUCATION OFFICER,DEOGARH	PRADEEP KUMAR MAHAPATRA VS	// () //
87	D-CONTC/20582/2025 CONTC/2581/2025	KUTARTHA MISHRA VS CHANDRA SEKHAR PADHI,ENGNR. IN CHIEF, W.R DEPT.	ADV. VS	// () //
88	D-CONTC/20607/2025 CONTC/2582/2025	PRABHAKAR PATRA VS SIDDHARTHA DAS,IAS	ADV. VS	// () //
89	D-CONTC/20623/2025 CONTC/2583/2025	SARASWATI NAYAK VS ARVIND AGARWAL,IAS	ADV. VS	// () //
90	D-CONTC/22916/2025 CONTC/2584/2025	KANHU CHARAN DAS VS SIDDHARTH SANKAR SWAIN, IAS	ADV VS	// () //
91	D-CONTC/19870/2025	PRATAP CHANDRA PATTANAIK	ADV.	//

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	CONTC/2585/2025	VS ARVIND AGARWAL,IAS	VS	0 //
92	D-CONTC/19940/2025 CONTC/2586/2025	ABANIKANTA SAHOO VS DR.MRUTYUNJAYA PANDA,REGISTRAR UTKAL UNIVERSITY,BBSR	PRATYUSHA NAIDU VS	// 0 //
93	D-CONTC/19943/2025 CONTC/2587/2025	DR.DILLIP NAIK VS PROF. DR. MRUTYUNJAYA PANDA,REGISTRAR,UTKAL UNIVERSITY,BBSR	ADV. VS	// 0 //
94	D-CONTC/19947/2025 CONTC/2588/2025	RAMAKANTA MOHAPATRA VS BIRENDRA KORKARA,IAS	ADV. VS	// 0 //
95	D-CONTC/21867/2025 CONTC/2589/2025	DEBASIS MOHANTY VS CHANCHAL RANA,IAS	ADV. VS	// 0 //
96	D-CONTC/22867/2025 CONTC/2590/2025	RAMESH KUMAR BEHERA VS SUSHIL KUMAR LOHANI, I.A.S.	ADV. VS	// 0 //
97	D-CONTC/23999/2025 CONTC/2591/2025	DR.BIBHUTI BHUSAN DAS VS AWASTHY S,IAS	ADV. VS	// 0 //
98	D-CONTC/24002/2025 CONTC/2592/2025	PRALOV PARIJA VS RAJESH PRABHAKAR PATIL,IAS	ADV. VS	// 0 //
99	D-CONTC/20420/2025 CONTC/2593/2025	NARENDRANATH BEURA VS MAHENDRA PANDA,SUB-COLLECTOR,BBSR	SUJATA SAHOO VS	// 0 //
100	D-CONTC/20612/2025 CONTC/2594/2025	PRAVAT RANJAN MOHANTA VS PURNA CHANDRA BARIHA, D.E.O (I/C),KEONJHAR	ADV. VS	// 0 //
101	D-CONTC/20708/2025 CONTC/2595/2025	BIBHUDUTTA SATAPATHY VS DEBADUTTA RAY MOHAPATRA, ADDL CHIEF ENGR. CUM SUPDT. ENGR. SOUTHERN IRRIGATION CIRCLE, BOLANGIR	ADV VS	// 0 //
102	D-CONTC/20766/2025 CONTC/2596/2025	RAJ KUMAR TIBREWAL VS	ADV. VS	// 0

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103	D-CONTC/22551/2025 CONTC/2597/2025	BHABANI SHANKAR MOHANTY, REGIONAL MANAGER, S.B.I, MAIN BRANCH,CUTTACK BRAHMANANDA DAS VS RAGHURAM IYER, DIRECTOR, HSE ,ODISHA	ADV. VS	// // ()
104	D-CONTC/20523/2025 CONTC/2598/2025	DURGA CHARAN JENA VS SHALINI PANDIT, IAS	ADV. VS	// // ()
105	D-CONTC/20787/2025 CONTC/2599/2025	ANIL KUMAR RANA VS SAMARTH VERMA,DIRECTOR OF TECHNICAL EDUCATION TRAINING AND SKILL DEVELOPMENT,CUTTACK	ADV. VS	// // ()
106	D-CONTC/20789/2025 CONTC/2600/2025	ANJAN KUMAR JAYSINGH VS SALIN PANDIT,IAS	ADV. VS	// // ()
107	D-CONTC/20902/2025 CONTC/2601/2025	SANJUKTA NANDA VS SALINI PANDIT, SECY. DEPT. OF S AND ME, ODISHA	ADV. VS	// // ()
108	D-CONTC/21537/2025 CONTC/2602/2025	PRAMOD KUMAR SAHOO VS SUBRAT KUMAR PANDA,IAS	LAXMIKANTA MOHANTY VS	// // ()
109	D-CONTC/21557/2025 CONTC/2603/2025	PATITAPABAN NAYAK VS NIRUPAMA DORA,I/C DIST. EDUCATION OFFICER,KANDHAMAL	ADV. VS	// // ()
110	D-CONTC/22530/2025 CONTC/2604/2025	GADADHAR DHAL VS DEO RANJAN KUMAR SINGH, IAS	ADV VS	// // ()
111	D-CONTC/22531/2025 CONTC/2605/2025	ABHAYA KUMAR NAYAK VS DEO RANJAN KUMAR SINGH, IAS	ADV VS	// // ()
112	D-CONTC/22532/2025 CONTC/2606/2025	SATRUGHNA SETHI VS DEO RANJAN KUMAR SINGH, IAS	ADV VS	// // ()
113	D-CONTC/20619/2025 CONTC/2607/2025	BAIJAYANTI MALA MOHANTY VS SHALINI PANDIT,IAS	ADV. VS	// // ()

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114	D-CONTC/20903/2025 CONTC/2608/2025	SARAT CHANDRA MAJHI VS SUDHREE RASNA BHOI,TAHASILDAR,BINKA	ADV. VS	// 0 //
115	D-CONTC/20910/2025 CONTC/2609/2025	KALYANI MAHAPATRA VS BISWANATH TARAI, EX DEO, KHORDA	ADV VS	// 0 //
116	D-CONTC/20924/2025 CONTC/2610/2025	JAHIR KHAN VS RASMITA RANI TARASIA, SECY. ODISHA STATE HOUSING BOARD	ADV VS	// 0 //
117	D-CONTC/20926/2025 CONTC/2611/2025	HIRAMANI MARDI@HIRAMANI HANSDA VS VISHAL SINGH,IAS	PRADIPTA VARMA VS	// 0 //
118	D-CONTC/21927/2025 CONTC/2612/2025	TRIBIKRAMA PANDA VS ARAVIND AGRAWAL,IAS	ADV. VS	// 0 //
119	D-CONTC/22439/2025 CONTC/2613/2025	PRATAP KUMAR SAHU VS SUBRAT KUMAR PANDA,IAS	ADV. VS	// 0 //
120	D-CONTC/23176/2025 CONTC/2614/2025	BHAGABAN DASH VS KANHU CHARAN GHADAI, O.A.S	ADV. VS	// 0 //
121	D-CONTC/20191/2025 CONTC/2615/2025	SABITA JENA VS SALINI PANDIT, I.A.S.	ADV. VS	// 0 //
122	D-CONTC/20790/2025 CONTC/2616/2025	RITANJALI PADHY VS SALIN PANDIT, IAS	ADV. VS	// 0 //
123	D-CONTC/20827/2025 CONTC/2617/2025	BRUNDABAN MAHAKUR VS SHALINI PANDIT,IAS	ADV. VS	// 0 //
124	D-CONTC/24525/2025 CONTC/2618/2025	MAMATA SHAKTI SANCHAYITA MAHASANGH, BALANGIR VS SUSAMA PADHI, C.D.P.O, TITLAGARH,BALANGIR	ADV VS	// 0 //
125	D-CRLA/14677/2025	HARIHARA@BAPINI SAHU	BINI MISHRA	BERHAMPUR TOWN /517 /2023

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	CRLA/686/2025	VS STATE OF ODISHA	VS	DISTRICT & SESSIONS JUDGE,BERHAM ST/000036/2024
126	D-CRLA/16055/2025 CRLA/687/2025	SATISH KUMAR MISHRA@MAUJA@JITU VS STATE OF ODISHA	SARFARAZ AHMED VS	G.R.P.S.,BERHAMPUR /25 /2006 DISTRICT & SESSIONS JUDGE,BERHAM ST/0000216/2009
127	D-CRLA/16702/2025 CRLA/688/2025	AMARNATH PANDA VS STATE OF ODISHA	TARA PRASAD MOHAPATRA VS	BHANJPUR /31 /2025 SPECIAL JUDGE,BARIPADA(Mayurbhanj) Spl/0000015/2025
128	D-CRLA/17721/2025 CRLA/689/2025	BABU@SIBA PRASAD SWAIN VS STATE OF ODISHA	BIBHUTI RANJAN MOHANTY VS	PATTAMUNDAI /188 /2020 A.D.J.,KENDRAPARA(Kendrapara) ST/0000002/2021
129	D-CRLA/17933/2025 CRLA/690/2025	TATA@BANAMALI MOHANTY VS STATE OF ODISHA	ANJAN KUMAR BISWAL VS	KAPTIPADA /134 /2025 A.D.J.,UDALA(Mayurbhanj) Spl/0000084/2025
130	D-CRLA/13179/2025 CRLA/691/2025	RAMESH MASRA VS STATE OF ODISHA	PRAVAT KUMAR NAYAK VS	N.T.P.C. /17 /2021 SPECIAL JUDGE (POCSO), ANGUL(Anug) Spl/0000015/2021
131	D-CRLA/17963/2025 CRLA/692/2025	ASHUTOSH MAHANTA VS STATE OF ODISHA	SUSIL KUMAR PATTNAIK VS	BOLANI /17 /2025 A.D.J.,KEONJHAR(Kendujhar) Spl/0000003/2025
132	D-CRLLP/16964/2025 CRLLP/42/2025	BIJAYA KUMAR AGARWAL VS MUKESH KUMAR AGARWAL	BIJAYA KUMAR RAGADA VS	/ /0 S.D.J.M.,BARGARH(Bargarh) ICC/0000014/2023
133	D-CRLMC/13759/2025 CRLMC/2178/2025	SANATANA NAIK VS BAURIBANDHU NAIK	AMITAV TRIPATHY VS	/ /0 J.M.F.C.,DASAPALLA(Nayagarh) ICC/0000007/2023
134	D-CRLMC/14492/2025 CRLMC/2179/2025	MINAKETAN KHUNTIA VS STATE OF ODISHA	SANKET TRIVEDY VS	PAIKMAL /117 /2023 S.D.J.M.,PADAMPUR(Bargarh) GR/0000542/2023
135	D-CRLMC/14662/2025 CRLMC/2180/2025	SUDHANSU SEKHAR RAYAGURU VS STATE OF ODISHA	MANAS KUMAR CHAND VS	KORAPUT TOWN /23 /2017 S.D.J.M.,KORAPUT(Koraput) GR/0000110/2017
136	D-CRLMC/15423/2025 CRLMC/2181/2025	ARATA CHHATI VS	SURYA MOHAPATRA VS	DABUGAM /123 /2015 SPECIAL JUDGE(POCSO), NABARANGP

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137	D-CRLMC/15466/2025 CRLMC/2182/2025	STATE OF ODISHA AKHIL GOEL VS STATE OF ODISHA	SIDHANT DWIBEDI VS	TR/0000045/2020 MANCHESWAR P.S. /29 /2025 J.M.F.C.(II),BHUBANESWAR(Khordha) ICC/0009875/2025
138	D-CRLMC/16505/2025 CRLMC/2183/2025	MANTU JENA VS STATE OF ODISHA	ACHYUTANANDA PATTANAIAK VS	KOREI /236 /2021 AD-HOC A.D.J.(FTSC),JAJPUR(Jajapur) Spl/0000119/2021
139	D-CRLMC/16139/2025 CRLMC/2184/2025	BIJAY AGRAWAL@BIJAY KUMAR AGRAWAL VS STATE OF ODISHA	RAMDAS ACHARY VS	KHARABEL NAGAR P.S. /451 /2022 S.D.J.M.,BHUBANESWAR(Khordha) CT/0007322/2022
140	D-CRLMC/17667/2025 CRLMC/2185/2025	SUNIL PATEL@SUNIL KUMAR PATEL VS STATE OF ODISHA	SWARAJ PATEL VS	RAJGANGPUR /109 /2007 J.M.F.C.,RAJGANGPUR(Sundargarh) GR/0000175/2007
141	D-CRLMC/16631/2025 CRLMC/2186/2025	AMULYA KUMAR MISHRA VS STATE OF ODISHA	RABI NARAYAN MOHANTY VS	SATYABADI /119 /2005 S.D.J.M.,PURI(Puri) GR/0001195/2005
142	D-CRLMC/13444/2025 CRLMC/2187/2025	MITESH ROUT VS STATE OF ODISHA	MITU KUMAR BISWAL VS	BHANJANAGAR /15 /2016 PRINCIPAL MAGISTRATE CUM JUV.JUS J.R/0000005/2016
143	D-CRLMC/17041/2025 CRLMC/2188/2025	SANDEEP KUMAR ROUT@SANDEEP ROUT VS CHAKRADHARA MOHANTY	SRIKANTA MAHUNTA VS	/ /0 J.M.F.C.,BALASORE(Baleshwar) ICC/0000836/2016
144	D-CRLMC/14722/2025 CRLMC/2189/2025	BHUBANANDA BIHARI@BHUBANE VS STATE OF ODISHA	CHHABI LAL NIAL VS	GOLAMUNDA /110 /2024 S.D.J.M.-CIVIL JUDGE (JD),DHARAMGA CT/0000431/2024
145	D-CRLMC/17122/2025 CRLMC/2190/2025	BIBHU RANJAN PATNAIK VS AJAY KUMAR MOHAPATRA	VISWAJEET MALLICK VS	/ /0 J.M.F.C.,PURI(Puri) ICC/0000290/2019
146	D-CRLMC/16448/2025 CRLMC/2191/2025	PRASHANTA KUMAR SAHU VS TUNEE SAHU	UMA CHARAN MISHRA VS	/ /0 DISTRICT & SESSIONS JUDGE, BHAWA CRA/0000021/2024
147	D-CRLMC/17615/2025 CRLMC/2192/2025	JASASWEE HARICHANDAN RAY VS STATE OF ODISHA	MANOJ KUMAR PATI VS	MAHILA P.S.(BBSR) /99 /2022 S.D.J.M.,BHUBANESWAR(Khordha) CT/0004677/2022

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148	D-CRLMC/17678/2025 CRLMC/2193/2025	SUDARSAN SAHU VS STATE OF ODISHA	PRASANTA KUMAR SAHOO VS	AGARAPADA /25 /2015 C.J.M.,BHADRAK(Bhadrak) ST/0000016/2022
149	D-CRLMC/17864/2025 CRLMC/2194/2025	AKSHYA KUMAR PAHI VS MADAN MOHAN NAYAK	SOUBHAGYA KUMAR DASH VS	//0 J.M.F.C.,JAJPUR ROAD(Jajapur) ICC/0000350/2024
150	D-CRLMC/18185/2025 CRLMC/2195/2025	KARNA MAJHI VS STATE OF ODISHA	BIJAY KUMAR BEHERA VS	KOMNA PS /57 /2021 J.M.F.C,KOMNA(Nuapada) CT/0000057/2021
151	D-CRLMC/17753/2025 CRLMC/2196/2025	ASIM KUMAR MOHANTY VS STATE OF ODISHA	RAJENDRA NARAYAN ROUT VS	// 3RD A.D.J.-CUM-SPL.JUDGE, BERHAMP 2(A)CC/0000010/2022
152	D-CRLMC/18289/2025 CRLMC/2197/2025	SUMATIPRASAD MISHRILAL BAFNA VS STATE OF ODISHA	MUKESH PANDA VS	KHANDAGIRI P.S. /494 /2022 J.M.F.C.(V),BHUBANESWAR(Khordha) CT/0006036/2022
153	D-CRLMC/17910/2025 CRLMC/2198/2025	AMBUJ SHARMA VS STATE OF ODISHA	BIGYAN KUMAR SHARMA, (SR.ADV.) VS	BANARAPAL /104 /2020 AD-HOC A.D.J.(FTSC),ANGUL(Anugul) CT/0000028/2020
154	D-CRLMC/17977/2025 CRLMC/2199/2025	SHAIKH EBRAR ALI VS PRADYUMNA MALL	HARIPAD MOHANTY VS	//0 J.M.F.C.,BHUBANESWAR(Khordha) ICC/0003017/2017
155	D-CRLMC/18016/2025 CRLMC/2200/2025	VICTIM VS STATE OF ODISHA	SOUBHAGYA KUMAR DASH VS	BADAMBADI /196 /2022 AD-HOC ADJ (FTSC-II), CUTTACK(Cuttack) ST/0000326/2022
156	D-CRLMC/17443/2025 CRLMC/2201/2025	MEHRA@DUKHABANDHU DEHURY VS STATE OF ODISHA	ASUTOSH TRIPATHY VS	RENGALI DAM SITE /23 /2015 ASST.SESIONS JUDGE,TALCHER(Anugul) CT/0000075/2017
157	D-CRLMC/17728/2025 CRLMC/2202/2025	P.JOTHIKANNAN VS STATE OF ODISHA	PABITRA KUMAR NAYAK VS	JHARSUGUDA /201 /2024 S.D.J.M.-ADDL.CIVIL JUDGE(JD),JHARSUGUDA CT/0000787/2024
158	D-CRLMC/18125/2025 CRLMC/2203/2025	TRUPTI RANJAN DAS VS STATE OF ODISHA	SARADA DASH VS	DHAULI PS /144 /2015 J.M.F.C.,BHUBANESWAR(Khordha) CT/0005339/2015
159	D-CRLMC/18150/2025	SIBA SAHU @ LALATENDU SAHU	IPSIT AUROBINDO ACHARYA	BHATILI /86 /2019

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	CRLMC/2204/2025	VS STATE OF ODISHA	VS	DIST.AND SESSIONS JUDGE,BARGARH CT/0000031/2023
160	D-CRLMC/18181/2025 CRLMC/2205/2025	BANDITA MOHAPATRA VS STATE OF ODISHA	DEVASHIS PANDA VS	AINTHAPALI /367 /2023 S.D.J.M.,SAMBALPUR(Sambalpur) GR/0001995/2023
161	D-CRLMC/18246/2025 CRLMC/2206/2025	ANIRUDHA BEHERA VS STATE OF ODISHA	RAKESH BEHERA VS	KUAKHIA /325 /2024 AD-HOC A.D.J.(FTSC),JAJPUR(Jajapur) Spl/0000097/2024
162	D-CRLMC/18274/2025 CRLMC/2207/2025	RAJA RAO SABAR VS STATE OF ODISHA	ASHOK DAS VS	KASINAGAR /25 /2016 J.M.F.C.,KASHINAGAR,(Gajapati) GR/0000186/2016
163	D-CRLMC/18280/2025 CRLMC/2208/2025	DHIRENDRA SAHU VS STATE OF ODISHA	ALOK KUMAR PANDA VS	/ /0 J.M.F.C,TALCHER(Anugul) ICC/0000157/2021
164	D-CRLMC/18301/2025 CRLMC/2209/2025	SANJAY RAY VS STATE OF ODISHA	AMLAN SHAKTI PAUL VS	/ /0 J.M.F.C.,BHUBANESWAR(Khordha) ICC/0005879/2016
165	D-CRLMC/18332/2025 CRLMC/2210/2025	CHINMAYA KUMAR DEO @ DHANI VS STATE OF ODISHA	BIBEKANANDA MAHAPATRA VS	JAJPUR ROAD /70 /2013 J.M.F.C.,JAJPUR ROAD(Jajapur) GR/0000251/2013
166	D-CRLMC/18379/2025 CRLMC/2211/2025	ABHILASH MANDAL VS STATE OF ODISHA	ABHISHEK DASH VS	BHANJPUR /31 /2025 SPECIAL JUDGE,BARIPADA(Mayurbhanj) Spl/0000015/2025
167	D-CRLMC/18216/2025 CRLMC/2212/2025	NIHAR RANJAN SWAIN VS STATE OF ODISHA	PUSPAMITRA MOHAPATRA VS	MAHANGA /314 /2024 P.O SPL.COURT SC AND ST (POA) ACT, CT/0000205/2024
168	D-CRLMC/18145/2025 CRLMC/2213/2025	LAXMIKANTA JENA VS STATE OF ODISHA	SHAGUN JOSHI VS	KAMARDA /65 /2023 J.M.F.C.,BHOGRAI(Baleshwar) CT/0000287/2023
169	D-CRLMC/18143/2025 CRLMC/2214/2025	DEEPAK BEHERA VS STATE OF ODISHA	RUCHI RAJGARHIA VS	KAMARDA /66 /2023 J.M.F.C.,BHOGRAI(Baleshwar) CT/0000288/2023
170	D-CRLMC/18211/2025 CRLMC/2215/2025	GYAN RANJAN MANDAL VS	SURYAKANTA DWIBEDI VS	UDALA /66 /2017 SPECIAL JUDGE (POCSO), BARIPADA(M

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171	D-CRLMC/18118/2025 CRLMC/2216/2025	STATE OF ODISHA MANGULU PRADHAN@MANGULU SUANSIA VS STATE OF ODISHA	AMULYA RATNA PANDA VS	CT/0000053/2017 PHULBANI TOWN /12 /2022 SPECIAL JUDGE, PHULBANI(Kandhamal)
172	D-CRLMC/18115/2025 CRLMC/2217/2025	JAGANNATH BISOYI VS LINGARAJ AGRAWAL	SIDHANT KUMAR JENA VS	Sp1/0000006/2022 //0 J.M.F.C, KOKSARA(Kalahandi)
173	D-CRLMP/14551/2025 CRLMP/743/2025	CHHAYA SETHI VS STATE OF ODISHA	PANCHANAN SAHOO VS	ICC/0000009/2023 //0 (//
174	D-CRLMP/17726/2025 CRLMP/744/2025	DWARU PATRA VS STATE OF ODISHA	PRASANNA KUMAR MISHRA VS	//0 (//
175	D-CRLMP/17050/2025 CRLMP/745/2025	BAIKUNTHA NATH DASH VS STATE OF ODISHA	SUBHRANSU BHUSAN MOHANTY VS	//0 CIVIL JUDGE (JD),1ST COURT,CUTTACK
176	D-CRLREV/11865/2025 CRLREV/300/2025	GYANA RANJAN MUDULI VS MONALI PRIYADARSHINI BISWAL	AKSHAYA KUMAR JENA VS	IA/0000002/2025 //0 DISTRICT & SESSIONS JUDGE,JAGATSINGHAPUR
177	D-CRLREV/17652/2025 CRLREV/301/2025	SACHIN SAHU VS STATE OF ODISHA	ANJAN KUMAR BISWAL VS	CRA/0000021/2022 //0 S.D.J.M.,BALLIGUDA(Kandhamal)
178	D-CRLREV/14528/2025 CRLREV/302/2025	SUMAN SEKHAR ROUT VS STATE OF ODISHA	DR. SIMANCHALLA RANJIT VS	MIS.CASE/0000040/2025 CYBER CRIME AND ECONOMIC OFFENSES DISTRICT & SESSIONS JUDGE, BHAWANIPATNA
179	D-CRLREV/15171/2025 CRLREV/303/2025	MANAS RANJAN SAMANTA@MAMASA RANJAN SAMANTA VS BABASMITA SAMANTA	SIDHARTHA MISHRA VS	CRA/0000015/2024 //0 DISTRICT & SESSIONS JUDGE,BHADRAKALINGAR
180	D-CRLREV/15218/2025 CRLREV/304/2025	KAMAL LOCHAN KISHAN VS ARTI KISHAN	JAGABANDHU SAHU VS	CRA/0000022/2023 BARGAON /196 /2022 A.D.J.,SUNDARGARH(Sundargarh)
181	D-CRLREV/17695/2025 CRLREV/305/2025	M/S. KARAM CHAND THAPAR AND BROS (COAL SALES) LTD. VS STATE OF ODISHA (EOW)	AKASH ACHARYA VS	CRA/0000008/2024 PARADEEP /110 /2014 J.M.F.C.,KUJANG(Jagatsinghapur) CRMC/0000141/2024

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182	D-CRLREV/17982/2025 CRLREV/306/2025	HALADHAR PODH VS STATE OF ODISHA	PRASANNA KUMAR SAMANTARA VS	TUSRA /72 /2007 2ND A.D.J., BALANGIR(Balangir) CRA/0000005/2014
183	D-CRP/24123/2025 CRP/25/2025	MD ZAFAR NOOR VS ODISHA BOARD OF WAQFS	ABINASH ROUTRAY VS	// PRESIDING OFFICER,WAQF TRIBUNAL WT(O)/0000005/2025
184	D-CRP/24120/2025 CRP/26/2025	MD ZAFAR NOOR VS ODISHA BOARD OF WAQFS	ABINASH ROUTRAY VS	// PRESIDING OFFICER,WAQF TRIBUNAL WT(O)/0000006/2025
185	D-FAO/16799/2025 FAO/279/2025	THE MANAGING DIRECTOR/DIRECTOR, M/S SVT LOGISTICS PRIVATE LIMITED, WEST BENGAL VS COMMISSIONER FOR EMPLOYEES COMPENSATION CUM JOINT LABOUR COMMISSIONER,BHUBANESWAR	SUBHARATI SHANKAR PADHY VS	// COMMISSIONER EMPLOYEES COMPEN EC/0000004/2022
186	D-GCRLA/17182/2025 GCRLA/6/2025	STATE OF ODISHA VS RAJENDRA NAYAK	ADDL. STANDING COUNSEL VS	KAPTIPADA /66 /2012 A.D.J.,BARIPADA(Mayurbhanj) ST/0000041/2013
187	D-MACA/16368/2025 MACA/691/2025	SWARUP MOHANTY VS NEYAMULLA KHAN	SRINIBAS MOHANTY VS	// 5TH M.A.C.T.,BARIPADA(Mayurbhanj) Mac/0000109/2019
188	D-MACA/18998/2025 MACA/692/2025	BABU RAO KADRAKA VS NALINI KARKARIA	KAPILA CHARAN NAYAK VS	// A.D.J.,RAYAGADA(Rayagada) Mac/0000019/2018
189	D-MACA/22985/2025 MACA/693/2025	JAYAKRUSHNA MOHAPATRA VS SHANTILATA BISWAL	JEEVANJYOTI MOHANTY VS	// III M.A.C.T.,BHUBANESWAR(Khordha) Mac/0000013/2017
190	D-MACA/24138/2025 MACA/694/2025	SABHYA NAIK VS HIRAMANI MISHRA	DEBASISH PATNAIK VS	// 2ND M.A.C.T.(ND),SAMBALPUR(Sambalpur) Mac/0000021/2024
191	D-MATA/23887/2025 MATA/239/2025	PRADEEP KUMAR PRADHAN VS ROJIRANI PALEI	PRAFULLA KUMAR LENKA VS	// JUDGE FAMILY COURT,PURI(Puri) CP/0000373/2023
192	D-MATA/23991/2025 MATA/240/2025	SHREETAM NANDA VS KAJOL TRIPATHY	DEEPALI MAHAPATRA VS	// JUDGE FAMILY COURT,BHUBANESWAR CP/0000893/2021
193	D-MATA/24061/2025	JYOTI PRAKASH NAYAK	RUDRA NARAYAN PARIJA	//

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	MATA/241/2025	VS BIDYUTPRAVA ROUT	VS	JUDGE, FAMILY COURT,JAJPUR(Jajapur CP/0000333/2022
194	D-RPFAM/23833/2025 RPFAM/169/2025	SUDHANSU SEKHAR SAHU VS SUKANYA SASMAL @ SAHU	RAJENDRA NARAYAN ROUT VS	// JUDGE FAMILY COURT,GANJAM(Ganja Crp/0000287/2018
195	D-RPFAM/24318/2025 RPFAM/170/2025	SARBESWAR SAHOO VS KABITA SAHOO	RABI NARAYAN MOHANTY VS	// JUDGE, FAMILY COURT, NAYAGARH(N CRLMP/0000073/2019
196	D-RSA/23015/2025 RSA/299/2025	PRAVAT KUMAR DASH VS PRAMOD KUMAR DASH	JAGAJIBAN PRADHAN VS	// DISTRICT & SESSIONS JUDGE,BALASO RFA/0000171/2023
197	D-RSA/20107/2025 RSA/300/2025	HEMSAGAR PATEL VS KALPANA PATEL	ABHAYA KUMAR SHARMA VS	// A.D.J.,KUCHINDA(Sambalpur) RFA/0000005/2016
198	D-RSA/21947/2025 RSA/301/2025	SADHU CHARAN DAS VS SATYABATI DAS	ARIJEET MISHRA VS	// A.D.J.,KARANJIA(Mayurbhanj) RFA/0000019/2022
199	D-RSA/23959/2025 RSA/302/2025	FIROZA BIBI VS MAKTUM ALLI KHAN	ARUN KUMAR MISHRA 2 VS	// DISTRICT & SESSIONS JUDGE,JAGATSI RFA/0000041/2022
200	D-RSA/23986/2025 RSA/303/2025	SUBHADRA DASH VS JAYAKRUSHNA DASH	DWARIKA PRASAD MOHANTY VS	// A.D.J.,JAJPUR ROAD(Jajapur) RFA/0000004/2023
201	D-RSA/23984/2025 RSA/304/2025	BASANTA PRADHAN VS STATE OF ODISHA	PRATYUSHA NAIDU VS	// 3RD ADDL DISTRICT JUDGE, BALASOR RFA/0000218/2019
202	D-RSA/22662/2025 RSA/305/2025	MANJARI MAHANTA VS RANGA MAHANTA	UMA CHARAN MISHRA VS	// DISTRICT AND SESSIONS JUDGE,DEOG RFA/0000009/2024
203	D-RVWPET/22409/2025 RVWPET/157/2025	GEETA RATH VS STATE OF ODISHA	ADV. VS	// (//
204	D-TRP(C)/19489/2025 TRP(C)/165/2025	S.DANIEL CHINMAYEE BEHERA VS	DEEPAK RANJAN SUNDARAY VS	// CIVIL JUDGE(SR.DIVN.),RAJGANGPUR(

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205	D-TRP(C)/20235/2025 TRP(C)/166/2025	JAYANTI BEHERA PRAGYAN PARIMITA SAHOO VS SATYA RANJAN SAHOO	SAROJ RANJAN SUBUDHI VS	CS/0000003/2022 // JUDGE, FAMILY COURT, BARGARH(Ba GUAP/0000001/2025
206	D-TRP(C)/20427/2025 TRP(C)/167/2025	BIJAYA SEKHAR NAIK VS SWAYAMPRAVA NAYAK	GOURI KUMAR RATH VS	// JUDGE FAMILY COURT,GANJAM(Ganja CP/0000076/2025
207	D-TRP(C)/20580/2025 TRP(C)/168/2025	SUSMITA ASHE @ SHARMA VS MILIND SHARMA	JAJATI KESHARI KHUNTIA VS	// JUDGE FAMILY COURT,BHUBANESWA CP/0000837/2024
208	D-TRP(C)/23553/2025 TRP(C)/169/2025	TEJASWARI MUDULI VS HIMANSHU SEKHAR MOHANTY	RAJENDRA KUMAR PRADHAN VS	// CIVIL JUDGE (SD),TALCHER(Anugul) Mat/0000052/2024
209	D-TRP(C)/20752/2025 TRP(C)/170/2025	MITA PARIDA VS BALARAM PATRA	PRAMOD KUMAR JENA VS	// JUDGE FAMILY COURT, BARIPADA(Ma CP/0000063/2025
210	D-TRP(C)/21030/2025 TRP(C)/171/2025	SANJUKTA BISOYI VS RANJIT KUMAR BISOYI	BHAGABAN SARANGI VS	// JUDGE FAMILY COURT,GANJAM(Ganja CP/0000359/2024
211	D-TRP(C)/21906/2025 TRP(C)/172/2025	RASMITA DAS VS ABHIMANYU PRADHAN	DEBIDUTTA MOHAPATRA VS	// JUDGE, FAMILY COURT, NAYAGARH(N CP/0000165/2024
212	D-TRP(C)/21907/2025 TRP(C)/173/2025	KAMALINI PRADHAN @ ROUT VS DEEPAK KUMAR PRADHAN	RITURANJAN CHHOTARAY VS	// JUDGE FAMILY COURT,BALASORE(Bal CP/0000276/2025
213	D-TRP(C)/22108/2025 TRP(C)/174/2025	AKANKSHA BARIK VS MANAS KUMAR BARIK	NIRANJAN PRASAD PATRA VS	// JUDGE FAMILY COURT, KENDRAPARA CP/0000120/2025
214	D-WA/17288/2025 WA/967/2025	STATE OF ODISHA VS SUDARSAN SAHOO	BIMBISAR DASH, A.G.A VS	// () //
215	D-WA/17289/2025 WA/968/2025	STATE OF ODISHA VS MADAN NAIK	SASWAT DAS,A.G.A VS	// () //

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216	D-WA/23264/2025 WA/969/2025	MAA BHAGABATI SELF HELP GROUP (SHG), PURI VS STATE OF ODISHA	SHIVSANKAR MOHANTY VS	// 0 //
217	D-WA/22472/2025 WA/970/2025	PAKA SAHOO VS SOMBARI SAHOO	MAHESWAR MOHANTY VS	// 0 //
218	D-WA/20498/2025 WA/971/2025	SUBRAT KUMAR SARKAR VS STATE OF ODISHA	PRAFULLA KUMAR LENKA VS	// 0 //
219	D-WP(C)/20573/2025 WP(C)/16924/2025	SARMILA BALIARSINGH VS STATE OF ODISHA	BISIKESAN PRADHAN VS	// 0 //
220	D-WP(C)/23834/2025 WP(C)/16925/2025	NANDAN KUMAR SENAPATI VS UNION OF INDIA	DILLIP KUMAR RAY VS	// 0 //
221	D-WP(C)/21010/2025 WP(C)/16926/2025	JANAKI MAJHI VS STATE OF ODISHA	KISHOR KUMAR SAHOO VS	// 0 //
222	D-WP(C)/23811/2025 WP(C)/16927/2025	RAMESH KUMAR PALO VS UNION OF INDIA	DILLIP KUMAR RAY VS	// 0 //
223	D-WP(C)/23314/2025 WP(C)/16928/2025	SAROJ RANJAN RATH VS STATE OF ODISHA	BIDYADHAR MANSING VS	// 0 //
224	D-WP(C)/16470/2025 WP(C)/16929/2025	DILLIP KUMAR MAHARANYA VS UNION OF INDIA	MAMATA MISHRA VS	// 0 //
225	D-WP(C)/23450/2025 WP(C)/16930/2025	SANJAY KUMAR NANDA VS STATE OF ODISHA	SOUMYA JYOTI BISWAL VS	// 0 //
226	D-WP(C)/24091/2025 WP(C)/16931/2025	PRAFULLA MALLIK VS STATE OF ODISHA	SUDHIR KUMAR MALLICK VS	// 0 //
227	D-WP(C)/23714/2025	DILLIP KUMAR MOHAPATRA	PABITRA KUMAR NAYAK	//

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	WP(C)/16932/2025	VS	VS	0
		MANAGING DIRECTOR AND CEO, PNB METLIFE INDIA INSURANCE COMPANY LTD., BANGALORE		//
228	D-WP(C)/24046/2025	SUSHAMA RAY	BIBHU PRASAD MOHANTY	//
	WP(C)/16933/2025	VS	VS	0
		STATE OF ODISHA		//
229	D-WP(C)/24098/2025	PRAFULLA MALLIK	SUDHIR KUMAR MALLICK	//
	WP(C)/16934/2025	VS	VS	0
		THE STATE OF ODISHA		//
230	D-WP(C)/23819/2025	NATABAR MOHANTY	DILLIP KUMAR RAY	//
	WP(C)/16935/2025	VS	VS	0
		UNION OF INDIA		//
231	D-WP(C)/23895/2025	MANORANJAN PRADHAN	BIRAJA PRASANNA DAS	//
	WP(C)/16936/2025	VS	VS	0
		STATE OF ODISHA		//
232	D-WP(C)/21351/2025	BASANT KUMAR PANDA	KOUSIK ANANDA GURU	//
	WP(C)/16937/2025	VS	VS	0
		STATE OF ODISHA		//
233	D-WP(C)/24258/2025	SUDEBI HOTA	CHITRA PADHI	//
	WP(C)/16938/2025	VS	VS	0
		THE CHIEF SECRETARY, GOVT OF ODISHA		//
234	D-WP(C)/23942/2025	PRAGATI DISTRICT LEVEL FEDERATION (MISSION SHAKTI) KANDHAMAL	BISWARANJAN MAHARATHA	//
	WP(C)/16939/2025	VS	VS	0
		STATE OF ODISHA		//
235	D-WP(C)/21956/2025	RUKMANI ROHIDAS	ASWINI KUMAR DASH	//
	WP(C)/16940/2025	VS	VS	0
		MUNU ROHIDAS		//
236	D-WP(C)/24136/2025	ASWINI KUMAR PANDA	SUDHIR KUMAR MALLICK	//
	WP(C)/16941/2025	VS	VS	0
		MAA LANKESWAR BIJE JUNAGADA		//
237	D-WP(C)/23821/2025	PRAMOD KUMAR BISWAL	DILLIP KUMAR RAY	//
	WP(C)/16942/2025	VS	VS	0
		UNION OF INDIA		//
238	D-WP(C)/24050/2025	SUDEB KUMAR DAS	ANJAN KUMAR BISWAL	//
	WP(C)/16943/2025	VS	VS	0

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239	D-WP(C)/22744/2025 WP(C)/16944/2025	STATE OF ODISHA MANOJ KUMAR SA VS	SAROJ KUMAR PADHY VS	// // ()
240	D-WP(C)/23543/2025 WP(C)/16945/2025	STATE OF ODISHA RUPAK KUMAR PAL VS	SUSANTA KUMAR TRIPATHY VS	// // ()
241	D-WP(C)/23719/2025 WP(C)/16946/2025	NILANDRI CHANDRIKA ROUT SATYAM JUNEJA VS	mr. PRAVAKAR BEHERA PABITRA KUMAR NAYAK VS	// // ()
242	D-WP(C)/24266/2025 WP(C)/16947/2025	STATE OF ODISHA SANDHYARANI PANDA VS	AMITAV DAS VS	// // ()
243	D-WP(C)/24275/2025 WP(C)/16948/2025	STATE OF ODISHA ARCHANABALA SAHU VS	RAJJEET ROY VS	// // ()
244	D-WP(C)/23558/2025 WP(C)/16949/2025	STATE OF ODISHA ASWINI KUMAR DASH VS		// // ()
245	D-WP(C)/23842/2025 WP(C)/16950/2025	STATE OF ODISHA JANMEJAY DASH VS	DILLIP KUMAR RAY VS	// // ()
246	D-WP(C)/24274/2025 WP(C)/16951/2025	UNION OF INDIA MANORANJAN ROUT VS	PRASANTA KUMAR SATAPATHY VS	// // ()
247	D-WP(C)/23993/2025 WP(C)/16952/2025	STATE OF ODISHA SUVENDU SAMAL VS	BISWABIHARI MOHANTY VS	// // ()
248	D-WP(C)/23831/2025 WP(C)/16953/2025	STATE OF ODISHA KANHU CHARAN JENA VS	DILLIP KUMAR RAY VS	// // ()
249	D-WP(C)/23824/2025 WP(C)/16954/2025	UNION OF INDIA DEBENDRA KISHORE MOHAPATRA VS UNION OF INDIA	DILLIP KUMAR RAY VS	// // () //

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250	D-WP(C)/24308/2025 WP(C)/16955/2025	KALINGA PUBLISHERS AND BOOKSELLERS ASSOCIATION, CUTTACK VS STATE OF ODISHA	TANMAY MISHRA VS	// 0 //
251	D-WP(C)/24329/2025 WP(C)/16956/2025	BISWAMBAR DAS VS STATE OF ODISHA	LALATENDU SAMANTARAY VS	// 0 //
252	D-WP(C)/23894/2025 WP(C)/16957/2025	SANTOSH BOXI VS UNION OF INDIA	DILLIP KUMAR RAY VS	// 0 //
253	D-WP(C)/20829/2025 WP(C)/16958/2025	DILLIP KUMAR MAHANANDA VS STATE OF ODISHA	DILIP KUMAR SAHU VS	// 0 //
254	D-WP(C)/23747/2025 WP(C)/16959/2025	KALURAM HANSDA VS UNION OF INDIA	DILLIP KUMAR RAY VS	// 0 //
255	D-WP(C)/24492/2025 WP(C)/16960/2025	SAPAN KUMAR BHUYAN VS STATE OF ODISHA	PARSURAM PANDA VS	// 0 //
256	D-WP(C)/23903/2025 WP(C)/16961/2025	REENA MISHRA VS REGISTRAR, COOPERATIVE SOCIETIES, BBSR	BADRINARAYAN PANDA VS	// 0 //
257	D-WP(C)/24566/2025 WP(C)/16962/2025	MURALIDHAR AGARWAL VS COLLECTOR, BARGARH	SIDHARTHA DAS VS	// 0 //
258	D-WP(C)/24494/2025 WP(C)/16963/2025	DILLIP DAS @ DILIP KUMAR DAS VS STATE OF ODISHA	PARSURAM PANDA VS	// 0 //
259	D-WP(C)/24325/2025 WP(C)/16964/2025	LATA KUMBHAR VS STATE OF ODISHA	AMIT PRASAD BOSE VS	// 0 //
260	D-WP(C)/24495/2025 WP(C)/16965/2025	ARFAN ALLI KHAN VS STATE OF ODISHA	LAXMI NARAYAN PATEL, M SAHOO, A MOHANTY, A/RAY PARSURAM PANDA	// 0 //
261	D-WP(C)/23919/2025	BASANTA DHURUA	MANORANJAN PADHI	//

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	WP(C)/16966/2025	VS STATE OF ODISHA	VS	0 //
262	D-WP(C)/24512/2025 WP(C)/16967/2025	SUBHASHREE SAHU VS STATE OF ODISHA	AKSHAYA KUMAR DORA VS	// 0 //
263	D-WP(C)/21052/2025 WP(C)/16968/2025	DHARANIDHAR NAIK VS STATE OF ODISHA	DILLIP KUMAR SAHU VS	// 0 //
264	D-WP(C)/24496/2025 WP(C)/16969/2025	SUKUMAR PAL VS STATE OF ODISHA	PARSURAM PANDA VS	// 0 //
265	D-WP(C)/23920/2025 WP(C)/16970/2025	SHRUTI PADHAN VS CENTRAL BOARD OF SEXCONADARY EDUCATION, DELHI	KUNAL KUMAR SWAIN VS	// 0 //
266	D-WP(C)/23893/2025 WP(C)/16971/2025	RANJAN SAHOO VS STATE OF ODISHA	BIRAJA PRASANNA DAS VS	// 0 //
267	D-WP(C)/23924/2025 WP(C)/16972/2025	BABY PADHAN VS CENTRAL BOARD OF SECONDARY EDUCATION, DELHI	KUNAL KUMAR SWAIN VS	// 0 //
268	D-WP(C)/24505/2025 WP(C)/16973/2025	NABA @ LABA KUMAR GIRI VS STATE OF ODISHA	PARSURAM PANDA VS	// 0 //
269	D-WP(C)/21053/2025 WP(C)/16974/2025	TULARAM DIP VS STATE OF ODISHA	DILLIP KUMAR SAHU VS	// 0 //
270	D-WP(C)/23641/2025 WP(C)/16975/2025	PRAMOD CHANDRA DAS VS STATE OF ODISHA	NIRANJAN BISWAL VS	// 0 //
271	D-WP(C)/21358/2025 WP(C)/16976/2025	KISHORE RANJAN GIRI VS STATE OF ODISHA	LAXMAN PRADHAN VS	// 0 //
272	D-WP(C)/24499/2025 WP(C)/16977/2025	RAOSAN ALLI KHAN VS	PARSURAM PANDA VS	// 0

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273	D-WP(C)/23744/2025 WP(C)/16978/2025	STATE OF ODISHA UDAYANATH SAHOO VS UNION OF INDIA	DILLIP KUMAR RAY VS	// // ()
274	D-WP(C)/24500/2025 WP(C)/16979/2025	SUKADEV MANDAL VS STATE OF ODISHA	PARSURAM PANDA VS	// ()
275	D-WP(C)/24560/2025 WP(C)/16980/2025	SIDHARTHA SANKAR RAY VS R.T.O.CUTTACK	KHIROD CHANDRA MAJHI VS	// ()
276	D-WP(C)/23976/2025 WP(C)/16981/2025	PADMA LOCHAN SAMAL VS STATE OF ODISHA	BISWABIHARI MOHANTY VS	// ()
277	D-WP(C)/24586/2025 WP(C)/16982/2025	RAJESH KUMAR BAGARIA VS STATE OF ODISHA	BYOMOKESH SAHOO VS	// ()
278	D-WP(C)/24005/2025 WP(C)/16983/2025	SUDARSAN SAHOO VS STATE OF ODISHA	DOLAGOBINDA MOHAPATRA VS	// ()
279	D-WP(C)/24045/2025 WP(C)/16984/2025	ASWINI KUMAR PRADHAN VS STATE OF ODISHA	ANJAN KUMAR BISWAL VS	// ()
280	D-WP(C)/24377/2025 WP(C)/16985/2025	LATA KUMBHAR VS STATE OF ODISHA	AMIT PRASAD BOSE VS	// ()
281	D-WP(C)/22921/2025 WP(C)/16986/2025	KANHU CHARAN DAS VS STATE OF ODISHA	RANJIT MOHANTY VS	// ()
282	D-WP(C)/24238/2025 WP(C)/16987/2025	SAMBALPUR DISTRICT MISSION SHAKTI FEDERATION, SAMBALPUR. VS STATE OF ODISHA	BISWARANJAN MAHARATHA VS	// ()
283	D-WP(C)/24320/2025 WP(C)/16988/2025	PRABHASINI GOUDA VS THE REGISTRAR, ORISSA UNIVERSITY OF AGRICULTURE AND TECHNOLOGY, BBSR	SANJIB MOHANTY VS	// ()

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284	D-WP(C)/23840/2025 WP(C)/16989/2025	GOURANGA BEHERA VS UNION OF INDIA	DILLIP KUMAR RAY VS	// 0 //
285	D-WP(C)/24575/2025 WP(C)/16990/2025	BIRENDRA KUMAR PADHI VS STATE OF ODISHA	ASHIS KUMAR MISHRA VS	// 0 //
286	D-WP(C)/23832/2025 WP(C)/16991/2025	SHUBASH CHANDRA PATRA VS UNION OF INDIA	DILLIP KUMAR RAY VS	// 0 //
287	D-WP(C)/24593/2025 WP(C)/16992/2025	KAMAKHYA PRSAD SWAIN VS STATE OF ODISHA	AMIYA KUMAR CHHATOI VS	// 0 //
288	D-WP(C)/23890/2025 WP(C)/16993/2025	THE DIVISIONAL MANAGER, SHRIRAM GENERAL INSURANCE COMPANY LTD., KHURDA VS TULARAM NAIK	CHITRA PRASAD DUTTA VS	// 0 //
289	D-WP(C)/24340/2025 WP(C)/16994/2025	PURUSOTTAM JENA VS STATE OF ODISHA	LAXMIKANTA MOHANTY VS	// 0 //
290	D-WP(C)/24497/2025 WP(C)/16995/2025	MANIK MANDAL VS STATE OF ODISHA	PARSURAM PANDA VS	// 0 //
291	D-WP(C)/23174/2025 WP(C)/16996/2025	SANJUKTA BARIK VS STATE OF ODISHA	DILLIP KUMAR MOHAPATRA VS	// 0 //
292	D-WP(C)/24488/2025 WP(C)/16997/2025	LALU BERA VS STATE OF ODISHA	PARSURAM PANDA VS	// 0 //
293	D-WP(C)/24508/2025 WP(C)/16998/2025	KAMAL KRUSHNA DAS VS STATE OF ODISHA	PARSURAM PANDA VS	// 0 //
294	D-WP(C)/24636/2025 WP(C)/16999/2025	PRAVAKAR SAHU VS STATE OF ODISHA	DR. BINODA KUMAR MISHRA VS	// 0 //
295	D-WP(C)/24502/2025	GOPABANDHU GIRI	PARSURAM PANDA	//

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	WP(C)/17000/2025	VS STATE OF ODISHA	VS	0 //
296	D-WP(C)/24510/2025 WP(C)/17001/2025	ASWINI KUMAR GIRI VS STATE OF ODISHA	PARSURAM PANDA VS	// 0 //
297	D-WP(C)/24460/2025 WP(C)/17002/2025	DR.SWATI SUCHARITA PRADHAN VS STATE OF ODISHA	DURGESH NARAYAN RATH VS	// 0 //
298	D-WP(C)/24511/2025 WP(C)/17003/2025	JHADU @ JHADESWAR MANDAL VS STATE OF ODISHA	PARSURAM PANDA VS	// 0 //
299	D-WP(C)/24507/2025 WP(C)/17004/2025	BAPI @ BISHNUPADA BARIK VS STATE OF ODISHA	PARSURAM PANDA VS	// 0 //
300	D-WP(C)/24620/2025 WP(C)/17005/2025	NARAYAN KUMAR KHAITAN VS CHAIRMAN, STATE BANK OF INDIA,MUMBAI	JAGAMOHAN PATTANAIAK VS	// 0 //
301	D-WP(C)/24514/2025 WP(C)/17006/2025	RAGHUNATH GIRI VS STATE OF ODISHA	PARSURAM PANDA VS	// 0 //
302	D-WP(C)/23754/2025 WP(C)/17007/2025	SUKANTA NAYAK VS UNION OF INDIA	DILLIP KUMAR RAY VS	// 0 //
303	D-WP(C)/22508/2025 WP(C)/17008/2025	AMRUTA NAIK VS STATE OF ODISHA	MANOJ KUMAR PANDA VS	// 0 //
304	D-WP(C)/23882/2025 WP(C)/17009/2025	M/S ROYAL INFINITY MULTIVENTURES (P) LTD, ANGUL VS ADDL.COMMISSIONER GST AND CENTRAL EXCISE COMMISSINERATE, ROURKELA	ASHOK KUMAR MOHANTY VS	// 0 //
305	D-WP(C)/24457/2025 WP(C)/17010/2025	DR. USHARANI PANDA VS STATE OF ODISHA	DURGESH NARAYAN RATH VS	// 0 //
306	D-WP(C)/24454/2025 WP(C)/17011/2025	DR.SHIBA RANJAN PAITAL VS	DURGESH NARAYAN RATH VS	// 0

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307	D-WP(C)/24521/2025 WP(C)/17012/2025	STATE OF ODISHA URMILA SAHU VS	NIRANJAN LENKA VS	// // ()
308	D-WP(C)/21126/2025 WP(C)/17013/2025	STATE OF ODISHA PREMRAJ BISI VS	DILLIP KUMAR MOHAPATRA VS	// // ()
309	D-WP(C)/24317/2025 WP(C)/17014/2025	STATE OF ODISHA HAREKRUSHNA DASH VS	BISWARANJAN MOHAPATRA VS	// // ()
310	D-WP(C)/18705/2025 WP(C)/17015/2025	UNION OF INDIA DHRUBA @ DRUBA MANDAL VS	LAXMINARAYAN RAYATSINGH VS	// // ()
311	D-WP(C)/20482/2025 WP(C)/17016/2025	STATE OF ODISHA SWARNALATA MISHRA VS	BHASKAR CHANDRA PANDA VS	// // ()
312	D-WP(C)/22963/2025 WP(C)/17017/2025	STATE OF ODISHA KHIROD KUMAR SAHOO VS	SUKANTA KUMAR NAYAK (2) VS	// // ()
313	D-WP(C)/24218/2025 WP(C)/17018/2025	GOVT. OF INDIA ARJUN SAHU VS	RAMESH CHANDRA SAHOO VS	// // ()
314	D-WP(C)/24300/2025 WP(C)/17019/2025	STATE OF ODISHA ASHOK KUMAR MOHAPATRA VS	BAIDHAR SAHOO VS	// // ()
315	D-WP(C)/24539/2025 WP(C)/17020/2025	REGISTRAR, COOPERATIVE SOCIETIES, ODISHA SURENDRA BARAL VS	BAIDHAR SAHOO VS	// // ()
316	D-WP(C)/24609/2025 WP(C)/17021/2025	REGISTRAR, COOPERATIVE SOCIETIES, ODISHA SUSANTA KUMAR NAYAK VS	JAGAJIBAN PRADHAN VS	// // ()
317	D-WP(C)/24248/2025 WP(C)/17022/2025	STATE OF ODISHA DILIP KUMAR PRADHAN VS	NIHAL RATH VS	// // ()
		STATE OF ODISHA		//

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318	D-WP(C)/24621/2025 WP(C)/17023/2025	HIMANSU SEKHAR NAYAK VS STATE OF ORISSA	ARUN KUMAR PATRA VS	// 0 //
319	D-WP(C)/24617/2025 WP(C)/17024/2025	RANJAN KUMAR JENA VS STATE OF ODISHA	ASHOK KUMAR BEHERA VS M/S.SANJIB MOHANTY, B.BISWAL	// 0 //
320	D-WP(C)/24459/2025 WP(C)/17025/2025	Z1 RESIDENTS WELFARE ASSOCIATION, BBSR VS VICE-CHAIRMAN,B.D.A. BBSR	MOHIT AGARWAL VS	// 0 //
321	D-WP(C)/24579/2025 WP(C)/17026/2025	M/S MAHAVINAYAK ROADWAYS,BBSR VS BANK OF BARODA	SIDHARTHA MISHRA VS	// 0 //
322	D-WP(C)/24101/2025 WP(C)/17027/2025	KAILASH KUMAR MAJHI VS REGISTRAR,COOPERATIVE SOCIETIES, ODISHA	BAIDHAR SAHOO VS	// 0 //
323	D-WP(C)/24264/2025 WP(C)/17028/2025	RAMAKANTA DASH VS STATE OF ODISHA	ARJUNA CHARANA BEHERA VS	// 0 //
324	D-WP(C)/24592/2025 WP(C)/17029/2025	SHRAYANS PRATAP VS MAYURIKA PRATAP	SAURAV TIBREWAL VS	// 0 //
325	D-WP(C)/22331/2025 WP(C)/17030/2025	BRAJABANDHU BEHERA VS STATE OF ODISHA	BIREN SANKAR TRIPATHY VS	// 0 //
326	D-WP(C)/20017/2025 WP(C)/17031/2025	RAJ KISHORE BALIARSINGH VS STATE OF ODISHA	BHASKAR CHANDRA PANDA VS	// 0 //
327	D-WP(C)/24462/2025 WP(C)/17032/2025	Z1 RESIDENTS WELFARE ASSOCIATION, BBSR VS VICE CHAIRMAN,B.D.A BBSR	MOHIT AGARWAL VS	// 0 //
328	D-WP(C)/23916/2025 WP(C)/17033/2025	BHISHMA BENIA VS CENTRAL BOARD OF SECONDARY EDUCATION, DELHI	KUNAL KUMAR SWAIN VS	// 0 //
329	D-WP(C)/24506/2025	LAMBODAR DEEP	JAGABANDHU SAHU	//

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	WP(C)/17034/2025	VS STATE OF ODISHA	VS	0 //
330	D-WP(C)/20994/2025 WP(C)/17035/2025	MANASH PATTNAYAK VS STATE OF ODISHA	BHAGABAT PRASAD RATH VS	// 0 //
331	D-WP(C)/24260/2025 WP(C)/17036/2025	ARPITA PRIYADARSINI PANDA VS CENTRAL BOARD OF SECONDARY EDUCATION, DELHI	KUNAL KUMAR SWAIN VS	// 0 //
332	D-WP(C)/24561/2025 WP(C)/17037/2025	JAGABANDHU DASH VS STATE OF ODISHA	KUNAL KUMAR SWAIN VS	// 0 //
333	D-WP(C)/19960/2025 WP(C)/17038/2025	HULEI DOMAN SOREN @ MAJHI VS ADDITIONAL CHIEF SECY, WATER RESOURCES DEPT., BBSR	SITANSHU KUMAR DEY VS	// 0 //
334	D-WP(C)/23898/2025 WP(C)/17039/2025	BIKASH RANJAN PANDA VS STATE OF ODISHA	BIRAJA PRASANNA DAS VS	// 0 //
335	D-WP(C)/24465/2025 WP(C)/17040/2025	Z1 RESIDENTS WELFARE ASSOCIATION, BBSR VS VICE CHAIRMAN, B.D.A,BBSR	MOHIT AGARWAL VS	// 0 //
336	D-WP(C)/23875/2025 WP(C)/17041/2025	JHINIMA BARGI VS THE STATE OF ODISHA	PABITRA KUMAR PAIK VS	// 0 //
337	D-WP(C)/23888/2025 WP(C)/17042/2025	KSHANAPRAVA MOHANTY VS STATE OF ODISHA	BIKRAM PRATAP DAS VS	// 0 //
338	D-WP(C)/23900/2025 WP(C)/17043/2025	BINOD BISWAL VS SECRETARY, REVENUE DEPT. GOVERNMENT OF ORISSA, BBSR	TUSAR KANTI PRAHARAJ VS	// 0 //
339	D-WP(C)/16853/2025 WP(C)/17044/2025	JYOTIRMAYEE DASH VS STATE OF ODISHA	RAGHUNATH DASMOHAPATRA VS	// 0 //
340	D-WP(C)/24750/2025 WP(C)/17045/2025	SOBHA BEHERA VS	AMIT PRASAD BOSE VS	// 0

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341	D-WP(C)/24269/2025 WP(C)/17046/2025	STATE OF ODISHA SALASAR AGRO PRODUCTS, CUTTACK VS	GYANA RANJAN MAHAPATRA VS	// // 0
342	D-WP(C)/23613/2025 WP(C)/17047/2025	STATE OF ODISHA MANORANJAN TRIPATHY VS	AMITAV TRIPATHY VS	// // 0
343	D-WP(C)/24166/2025 WP(C)/17048/2025	STATE OF ORISSA RASHMITA RANASINGH VS	PRADIP KUMAR RAY VS	// // 0
344	D-WP(C)/22450/2025 WP(C)/17049/2025	DEBASISH SWAIN M/S.SHREE GANESH RICE UDYOG, BARAGARH VS	BHAGABAT PRASAD RATH VS	// // 0
345	D-WP(C)/23845/2025 WP(C)/17050/2025	ODISHA STATE CIVIL SUPPLY CORPORATION LTD, BBSR HATAKESWAR SETHI VS	DILLIP KUMAR RAY VS	// // 0
346	D-WP(C)/24597/2025 WP(C)/17051/2025	UNION OF INDIA TARAMANI SURIN VS	LAXMIKANTA MOHANTY VS	// // 0
347	D-WP(C)/24341/2025 WP(C)/17052/2025	STATE OF ODISHA JAGANNATH SWAIN VS	JANMEJAYA KATIKIA VS	// // 0
348	D-WP(C)/23812/2025 WP(C)/17053/2025	STATE OF ODISHA SURENDRA KUMAR SETHY VS	DILLIP KUMAR RAY VS	// // 0
349	D-WP(C)/24588/2025 WP(C)/17054/2025	UNION OF INDIA SNEHASISH NAYAK VS	BASUDEV BARIK VS	// // 0
350	D-WP(C)/23911/2025 WP(C)/17055/2025	THE STATE OF ODISHA BISWAJIT THAKUR VS	KUNAL KUMAR SWAIN VS	// // 0
351	D-WP(C)/24062/2025 WP(C)/17056/2025	CENTRAL BOARD OF SECONDARY EDUCATION, DELHI JAYASHREE JAGADEV VS	PRABIN DAS VS	// // 0
		STATE OF ODISHA		//

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352	D-WP(C)/24447/2025 WP(C)/17057/2025	ASIT MAJUMDAR VS JOINT COMMISSIONER CGST AND CENTRAL EXCISE	BIJAY PANDA VS	// 0 //
353	D-WP(C)/23846/2025 WP(C)/17058/2025	DHARANIDHAR MAHALIK VS UNION OF INDIA	DILLIP KUMAR RAY VS	// 0 //
354	D-WP(C)/24015/2025 WP(C)/17059/2025	DEEPANJALI PATNAIK VS STATE OF ODISHA	AJAYA KUMAR MOHARANA VS	// 0 //
355	D-WP(C)/24570/2025 WP(C)/17060/2025	KIRAN PRAVA PANIGRAHI VS STATE OF ODISHA	ATUL TRIPATHY VS	// 0 //
356	D-WP(C)/24321/2025 WP(C)/17061/2025	KALANDI DAS VS THE REGISTRAR ORISSA UNIVERSITY OF AGRICULTURE AND TECHNOLOGY	SANJIB MOHANTY VS	// 0 //
357	D-WP(C)/23515/2025 WP(C)/17062/2025	TAPAS KUMAR CHATARJEE VS THE CHAIRMAN-CUM-MANAGING DIRECTOR, ODISHA POWER TRANSMISSION CORPORATION LTD. (OPTCL), BBSR	AKSHAYA KUMAR JENA VS	// 0 //
358	D-WP(C)/24059/2025 WP(C)/17063/2025	BICHITRANANDA SAHOO VS STATE OF ODISHA	PRABIN DAS VS	// 0 //
359	D-WP(C)/24753/2025 WP(C)/17064/2025	M/S. IPINIT VANASPATI LIMITED, RAJABAGICHA, CUTTACK VS THE PRINCIPAL SECY, MSME DEPT. AND CHAIRMAN OSFC, BBSR	AMITABH MISHRA VS	// 0 //
360	D-WP(C)/24403/2025 WP(C)/17065/2025	MAHANADI COAL FIELDS LTD.,SAMBALPUR VS STATE OF ODISHA	NARESH CHANDRA SAHOO VS	// 0 //
361	D-WP(C)/23862/2025 WP(C)/17066/2025	BHOLARAM HARIJAN VS STATE OF ODISHA	BIJAYA KUMAR BEHERA 1 VS	// 0 //
362	D-WP(C)/24486/2025 WP(C)/17067/2025	LAXMI PATIKA VS STATE OF ODISHA	PRASANNA KUMAR MISHRA VS	// 0 //
363	D-WP(C)/23863/2025	LAL @ LALA CHINDA	BIJAYA KUMAR BEHERA 1	//

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	WP(C)/17068/2025	VS STATE OF ODISHA	VS	() //
364	D-WP(C)/23861/2025 WP(C)/17069/2025	SHIBRAM @ SHIBARAM MAJHI VS STATE OF ODISHA	BIJAYA KUMAR BEHERA 1 VS	// () //
365	D-WP(C)/24709/2025 WP(C)/17070/2025	PANKAJINI BAGH VS STATE OF ODISHA	DEBASISH SAMAL VS	// () //
366	D-WP(C)/19527/2025 WP(C)/17071/2025	MRUTUNJAYA MALIK VS STATE OF ODISHA	DILLIP RAY CHOUDHURY VS	// () //
367	D-WP(C)/24366/2025 WP(C)/17072/2025	BHISMADEV SAHU @ VISMADEV SAHU VS STATE OF ODISHA	BYOMOKESH SAHOO VS	// () //
368	D-WP(C)/24306/2025 WP(C)/17073/2025	MANOJINI TRIPATHY VS STATE OF ODISHA	BASUDEV MISHRA VS	// () //
369	D-WP(C)/24323/2025 WP(C)/17074/2025	PRAFULLA KUMAR BEHERA VS THE REGISTRAR, ORISSA UNIVERSITY OF AGRICULTURE AND TECHNOLOGY,BBSR	SANJIB MOHANTY VS	// () //
370	D-WPCRL/14056/2025 WPCRL/75/2025	SUCHITRA MALLIK VS STATE OF ODISHA	PRAMOD KUMAR JENA VS	/ /0 () //
371	D-ABLAPL/15456/2025 ABLAPL/7242/2025	SANTOSH PANDA VS STATE OF ODISHA	AMLAN SHAKTI PAUL VS	BARANGA /258 /2025 () //
372	D-ABLAPL/17955/2025 ABLAPL/7243/2025	RAJESH GUPTA VS STATE OF ODISHA	SURESH KUMAR PANDA VS	/ /0 () //
373	D-ABLAPL/18025/2025 ABLAPL/7244/2025	SANTOSH KU. SAHOO VS STATE OF ODISHA	SATYA RANJAN MULIA VS	KANDARPUR /115 /2025 () //
374	D-ABLAPL/16635/2025 ABLAPL/7245/2025	PRAVAT KU. PATTANAIAK VS	TARA PRASAD MOHAPATRA VS	PIPLI /217 /2025 ()

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375	D-ABLAPL/16885/2025 ABLAPL/7246/2025	STATE OF ODISHA ARUNDHATI MAHARANA VS STATE OF ODISHA	TARA PRASAD MOHAPATRA VS	// PURI SADAR /239 /2025 ()
376	D-ABLAPL/16932/2025 ABLAPL/7247/2025	STATE OF ODISHA ABHAYA NRUSINGHA SWAIN @ ABHAYA SWAIN VS STATE OF ODISHA	RAVI SHANKAR SAMAL VS	// PURI TOWN /70 /2025 ()
377	D-ABLAPL/16936/2025 ABLAPL/7248/2025	STATE OF ODISHA BABULI SWAIN @ SRI BABULI KU. SWAIN @ MUSA VS STATE OF ODISHA	SANJIT MISHRA VS	// PURI TOWN /70 /2025 ()
378	D-ABLAPL/18087/2025 ABLAPL/7249/2025	STATE OF ODISHA PRIYABRATA SWAIN VS STATE OF ODISHA	BIRAJA PRASAD NANDA VS	// ASTARANGA /119 /2025 ()
379	D-ABLAPL/17391/2025 ABLAPL/7250/2025	STATE OF ODISHA KUMAR GOURAB CHANDRA PRADHAN VS STATE OF ODISHA	RONIT GHOSH VS	// N.T.P.C. /102 /2025 ()
380	D-ABLAPL/17411/2025 ABLAPL/7251/2025	STATE OF ODISHA BHAGABAN PRADHAN VS STATE OF ODISHA	PRAMOD KUMAR JENA VS	// BANGRIPOSI /161 /2025 ()
381	D-ABLAPL/18113/2025 ABLAPL/7252/2025	STATE OF ODISHA BIBHUTI @ BIBHUTI BHUSHAN PARIDA VS STATE OF ODISHA	KULDEEP MOHANTY VS	// DASPALLA /160 /2025 ()
382	D-ABLAPL/17555/2025 ABLAPL/7253/2025	STATE OF ODISHA TAPI @ SATYAM TARINI MOHANTY VS STATE OF ODISHA	MRUGANKA MAULI PATNAIK VS	// JAKHAPURA /76 /2025 ()
383	D-ABLAPL/17558/2025 ABLAPL/7254/2025	STATE OF ODISHA NIRMAL CHANDRA BARIK VS STATE OF ODISHA	ABHINANDAN PRADHAN VS	// PADAMPUR /146 /2025 ()
384	D-ABLAPL/16437/2025 ABLAPL/7255/2025	STATE OF ODISHA JITEN @ JITENDRA RANA VS STATE OF ODISHA	PRASANTA KUMAR ROUSTRAY VS	// NAWAPARA /90 /2025 ()
385	D-ABLAPL/17628/2025 ABLAPL/7256/2025	STATE OF ODISHA CHHALA NAIK VS STATE OF ODISHA	DEBABRATA DASH VS	// DHARAMGARH /152 /2025 ()

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386	D-ABLAPL/16669/2025 ABLAPL/7257/2025	SRINIBAS ROUT VS STATE OF ODISHA	RABI NARAYAN MOHANTY VS	BALIAPANDA /72 /2020 () //
387	D-ABLAPL/16908/2025 ABLAPL/7258/2025	SURYAKANTA JENA @ BULU JENA VS STATE OF ODISHA	RABI NARAYAN MOHANTY VS	KANAS /70 /2025 () //
388	D-ABLAPL/17320/2025 ABLAPL/7259/2025	PRAVAT NALINI DAS @ MAMI DAS VS STATE OF ODISHA	ANUP UDAYA SENAPATI VS	KONARK /91 /2025 () //
389	D-ABLAPL/17373/2025 ABLAPL/7260/2025	RAMESH BHOSAGAR VS STATE OF ODISHA	PRASANTA KUMAR ROUTRAY VS	BARGARH /265 /2025 () //
390	D-ABLAPL/17735/2025 ABLAPL/7261/2025	RAJIA PRADHAN @ RAJIA KUMAR PRADHAN VS STATE OF ODISHA	KARUNAKAR GAYA VS	TIKABALI /108 /2025 () //
391	D-ABLAPL/17788/2025 ABLAPL/7262/2025	KAILAS SAMAL VS STATE OF ODISHA	AKASH BHUYAN VS	ALAKUNDA /67 /2025 () //
392	D-ABLAPL/17831/2025 ABLAPL/7263/2025	BULU PARIDA VS STATE OF ODISHA	PULAKESH MOHANTY VS	BOLAGARH P.S. /28 /2025 () //
393	D-ABLAPL/17795/2025 ABLAPL/7264/2025	S.BALAJI RAO VS STATE OF ODISHA	BASANTA KUMAR NAYAK VS	AIRPORT /164 /2025 () //
394	D-ABLAPL/18018/2025 ABLAPL/7265/2025	KAMALAKANTA BARIK VS STATE OF ODISHA	GOPAL KRUSHNA ACHARYA VS	KHANTAPADA /129 /2025 () //
395	D-ABLAPL/18078/2025 ABLAPL/7266/2025	MOHAN CHARAN BHUIAN @ BHUYAN VS STATE OF ODISHA	SAROJ RANJAN SUBUDHI VS	BHANDARIPOKHARI /511 /2024 () //
396	D-ABLAPL/17853/2025 ABLAPL/7267/2025	RAJKISHORE BARIK VS STATE OF ODISHA	SATYA NARAYAN MISHRA 4 VS	BASUDEVPUR /421 /2025 () //
397	D-ABLAPL/18116/2025	SK MORAT	PRATIK DASH	BHADRAK TOWN /314 /2025

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	ABLAPL/7268/2025	VS STATE OF ODISHA	VS	() //
398	D-ABLAPL/17021/2025 ABLAPL/7269/2025	BHARAT JENA VS STATE OF ODISHA	PRASANT KUMAR BARIK VS	BONTH /146 /2020 () //
399	D-ABLAPL/18114/2025 ABLAPL/7270/2025	SANJEEB JENA @ SANJIV KUMAR JENA @ KHANA VS STATE OF ODISHA	TAPAN JYOTI PANI VS	CHANDRASEKHARPUR /311 /2025 () //
400	D-ABLAPL/18127/2025 ABLAPL/7271/2025	BHAGABAN DAS @ BULU VS STATE OF ODISHA	SURYAKANTA DWIBEDI VS	SABARANG /125 /2025 () //
401	D-ABLAPL/18251/2025 ABLAPL/7272/2025	KRISHNA SETHI @ KIRAN VS STATE OF ODISHA	RAJIB LOCHAN PATTNAIK VS	MALKANGIRI /416 /2024 () //
402	D-ABLAPL/18136/2025 ABLAPL/7273/2025	AMITA BEHERA VS STATE OF ODISHA	DEBASISH SAMAL VS	BETNOTI /129 /2025 () //
403	D-ABLAPL/18266/2025 ABLAPL/7274/2025	BHIKARI CHARAN SAHOO VS STATE OF ODISHA	MANAS KUMAR CHAND VS	MUDANPUR RAMPUR /118 /2025 () //
404	D-ABLAPL/18148/2025 ABLAPL/7275/2025	AJIT KUMAR ACHARYA VS STATE OF ODISHA	SATYA SMRUTI MOHANTY VS	KHANTAPADA /140 /2025 () //
405	D-ABLAPL/18124/2025 ABLAPL/7276/2025	FAKRUDDIN KHAN VS STATE OF ODISHA	SURYAKANTA DWIBEDI VS	SABARANG /125 /2025 () //
406	D-ABLAPL/18231/2025 ABLAPL/7277/2025	SUBASH CHANDRA MALLA VS STATE OF ODISHA	PRAKASH CHANDRA DASH VS	KUDANAGARI /180 /2025 () //
407	D-ABLAPL/18149/2025 ABLAPL/7278/2025	BIBHUTI RANJAN DAS VS STATE OF ODISHA	SATYA SMRUTI MOHANTY VS	KHANTAPADA /140 /2025 () //
408	D-ABLAPL/17884/2025 ABLAPL/7279/2025	ANSUPA BISI VS	TAPAN MISHRA VS	LALBAG /232 /2024 ()

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409	D-ABLAPL/18159/2025 ABLAPL/7280/2025	STATE OF ODISHA RAVI KUMAR MAHTO @ RABI KUMAR MAHTO VS STATE OF ODISHA	RAKESH KUMAR DAS VS	// BAREIPALI /97 /2025 ()
410	D-ABLAPL/18161/2025 ABLAPL/7281/2025	SANDEEP MITRA VS STATE OF ODISHA	RAMAKANTA PANDA VS	// AINTHAPALI /162 /2025 ()
411	D-ABLAPL/18102/2025 ABLAPL/7282/2025	GHANASHYAM MAJHI @ BALLU VS STATE OF ODISHA	BIJAYA KUMAR BEHERA 1 VS	// DHARMABANDHA PS /48 /2025 ()
412	D-ABLAPL/18163/2025 ABLAPL/7283/2025	BOBBY KUMAR MAHTO @ BABI KUMAR VS STATE OF ODISHA	RAKESH KUMAR DAS VS	// BAREIPALI /97 /2025 ()
413	D-ABLAPL/18171/2025 ABLAPL/7284/2025	TINUA @ TRINATH NAYAK VS STATE OF ODISHA	RABINDRA NATH PANDA VS	// BARANGA /261 /2022 ()
414	D-ABLAPL/18120/2025 ABLAPL/7285/2025	GANANATH PARIDA VS STATE OF ODISHA	PRANAB KUMAR SAMANTRAY VS	// CHANDANPUR /116 /2025 ()
415	D-ABLAPL/18165/2025 ABLAPL/7286/2025	CHIRANJEEB DAS VS STATE OF ODISHA	AKASH BHUYAN VS	// AUL /93 /2025 ()
416	D-ABLAPL/18045/2025 ABLAPL/7287/2025	BHALA KUMBHAR @ BHALA BEDA VS STATE OF ODISHA	SUSANTA KUMAR SAHU VS	// ATTABIRA /202 /2025 ()
417	D-ABLAPL/18256/2025 ABLAPL/7288/2025	SHYAM KHILLO VS STATE OF ODISHA	DIPTI RANJAN BHOKTA VS	// POTTANGI /52 /2025 ()
418	D-ABLAPL/18123/2025 ABLAPL/7289/2025	RAJESH KUMAR MOHAPATRA @ PINTU VS STATE OF ODISHA	SURYAKANTA DWIBEDI VS	// SABARANG /125 /2025 ()
419	D-ABLAPL/18309/2025 ABLAPL/7290/2025	DILLIP PRADHAN @ DILLIP KUMAR PRADHAN VS STATE OF ODISHA	PRAVASH CHANDRA JENA VS	// BARKOTE /224 /2023 ()

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420	D-ABLAPL/16554/2025 ABLAPL/7291/2025	SANTOSH BARIKI @ SANTOSH KUMAR BARIKI VS STATE OF ODISHA	SANJIT MISHRA VS	SATYABADI /174 /2025 () //
421	D-ABLAPL/16720/2025 ABLAPL/7292/2025	GOBINDA KUMBHAR VS STATE OF ODISHA	HIMANSHU SEKHAR MISHRA VS	PUINTALA /141 /2025 () //
422	D-ABLAPL/18200/2025 ABLAPL/7293/2025	MANAS RANJAN JENA VS STATE OF ODISHA	PRASANT KUMAR BARIK VS	BHADRAK RURAL /43 /2025 () //
423	D-ABLAPL/18311/2025 ABLAPL/7294/2025	DEEPAK BARIK VS STATE OF ODISHA	PRASANT KUMAR BARIK VS	SABARANG /85 /2025 () //
424	D-ABLAPL/17820/2025 ABLAPL/7295/2025	KAMAL BISWAS VS STATE OF ODISHA	LALATENDU PAL VS	TANGARPALI /51 /2008 () //
425	D-ABLAPL/18316/2025 ABLAPL/7296/2025	AMIT KU. NATH @ AMIT KUMAR NATH VS STATE OF ODISHA	BYOMOKESH SAHOO VS	THELKOLOI PS /217 /2025 () //
426	D-ABLAPL/18173/2025 ABLAPL/7297/2025	SUJIT NAYAK @ DAYA NAYAK VS STATE OF ODISHA	KRUSHNA CHANDRA RATH VS	BASUDEVPUR /361 /2025 () //
427	D-ABLAPL/18321/2025 ABLAPL/7298/2025	LIPIKA RAYASINGH @ LIPI PRADHAN VS STATE OF ODISHA	BISWAJIT SAHOO VS	KHANDAGIRI P.S. /846 /2024 () //
428	D-ABLAPL/18174/2025 ABLAPL/7299/2025	SUJIT NAYAK @ DAYA NAYAK VS STATE OF ODISHA	KRUSHNA CHANDRA RATH VS	BASUDEVPUR /356 /2025 () //
429	D-ABLAPL/16136/2025 ABLAPL/7300/2025	MANOJ MAHAKUR VS STATE OF ODISHA	RAJKISHOR MISHRA VS	AGALPUR /23 /2025 () //
430	D-ABLAPL/18273/2025 ABLAPL/7301/2025	DANDI NAIK VS UNION OF INDIA (CBI)	ASHOK DAS VS	/ /0 () //
431	D-ABLAPL/17073/2025	PITABAS MAHANTA	SUSANTA SEKHAR PARIDA	TELKOI /73 /2025

ORISSA HIGH COURT

CASES REGISTERED REPORT AS ON :20/06/2025

SL	FILING NO/CASE NO	NAME OF PETNR./APPEL	COUNSEL FOR PETNR./APPEL	PS CASE/ LOWER COURT CASE /DISTRICT
	ABLAPL/7302/2025	VS STATE OF ODISHA	VS	() //
432	D-ABLAPL/18178/2025 ABLAPL/7303/2025	HITANSHU BHUSAN BAL VS STATE OF ODISHA	KAJAL SAHOO VS	COLLIERY /414 /2023 () //